NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 02.11.2025 TO 23.11.2025

PETITION, APPLICATIONS, ADDITIONALS

HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGOComplex has been relocated to Block-12, CGO Complex, Lodhi Road, NewDelhi.Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, andthe new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regrettedand we seek cooperation from Advocates, Litigants and Stakeholders duringthis period of transition.

No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	01-11-2025	Company Petition (Companies Act)	710102095632025		PALM HILLS CONDOMINIUM ASSOCIATION VS EMAAR INDIA LIMITED	Sec. 213		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363484) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							11-11-2025		Bhupender
2	10-11-2025	Company Petition IB (IBC)	710102098132025		CHIRAHULANATHSWAMI INFRADEVELOPERS PRIVATE LIMITED VS EMAAR INDIA LIMITED	IBC under Sec 7		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363446) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							14-11-2025		PK
3	14-10-2025	Company Appeal(Companies Act)	710102089772025		CHIRAHULANATHSWAMI INFRADEVELOPERS PRIVATE LIMITED VS EMAAR INDIA LIMITED	Sec 252 (3)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24353846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							02-11-2025		PARVEEN RASTOGI
4	25-10-2025	Company Petition (Companies Act)	710102093912025		MR. NEEL RATAN UPADHYAY VS FABTEQ SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24853846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							02-11-2025		Avdhesh Kumar Varshne
5	29-09-2025	Company Petition (Companies Act)	710102085552025		ANSHU AGARWAL VS AVANTIKA ELCON PRIVATE LIMITED	Sec. 242(4),Sec. 244(1)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
6	20 40 2025	C	740400004770005		IMPACT GURU TECHNOLOGY	Sec. 441	03-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the	Srinivas
6	29-10-2025	Company Petition (Companies Act)	/10102094//2025		IMPACT GROW TECHNICUGS Y VENTURES PRIVATE LIMITED VS AVANTIKA ELCON PRIVATE LIMITED			Soriy to the incommence due of two Technica issale derects as en or installed both of the origing replaced in, the existing helpdesk number (011-24\$53846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							09-11-2025		Gursat
7	30-10-2025	Company Petition (Companies Act)	710102095222025		RASHMI KHURANA VS DRISYA TILE & STONE COUTURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24853846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							04-11-2025		ANKUR
8	14-10-2025	Company Petition IB (IBC)	710102090402025		MUKESH TYAGI VS KIRVSY PHARMACEUTICALS PRIVATE LIMITED	IBC under Sec 7	04-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri	Adv. Puru
9	27-10-2025	Company Petition IB (IBC)	710102094222025		JASRAJ SINGH CHUG VS ASSOTECH MOONSHINE URBAN DEVELOPERS PRIVATE LIMITED			Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24353846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shiral	SAGAR KUMAR PRADHA

10	04-11-2025	Company Petition IB (IBC)	710102096342025	FIXIT AUTO PRIVATE LIMITED VS ASSOTECH MOONSHINE URBAN DEVELOPERS PRIVATE LIMITED			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2436346) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
						06-11-2025		Omar Hoda
11	13-11-2025	Contempt Petition (IBC)	710102099582025	VIVEK DUTTA VS SUDHIR KALRA	Rule 11 of NCLT, 2016			
						17-11-2025		Saumya Kumar Singh
12		,	710102091202025	INTEC CAPITAL LIMITED VS JOGENDER LATHER	Section 95(1)	09-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- nctt@nctt.gov.	INTEC CAPITAL LIMITED
13	11-11-2025	Company Appeal(Companies Act)	710102098672025	INTEC CAPITAL LIMITED VS JOGENDER LATHER	Sec. 58(3),Sec. 59		no of objections: -1. case type wrong in pdf and online portal 2. due to payment sec-58 3. section mismatch in index and application 4. counsel detail missed in memo of parties in pdf 5. Master data missing 6. MOA, AOA missing 7. true copy missed in annexure pages	Hari Om
14	10-11-2025	Company Petition (Companies Act)	710102098092025	HIMESH JAIN VS PARV HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)			
						17-11-2025	no of objections: - 1. bookmarking is compulosary in pdf 2. volume-wise volume-1,2 index missing 3. true copy or sign missed in annexure pages	DIBYADYUTI BANERJEE
15	12-11-2025	Company Petition IB (IBC)	710102099012025	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7			
16	26-10-2025	Company Petition IB (IBC)	710102094052025	STATE BANK OF INDIA VS INDER SINGH	Section 95(1)		1. List of dates and events missing. 2. page no. 181,182 are not clear. 3. NESL Report missing. Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24853846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.	ABHINDRA MAHRSHWARI Harshit Khare
17	12-11-2025	Company Petition IB (IBC)	710102099212025	STELLAR INVESTMENTS LIMITED VS RACHNA SARIN	Section 95(1)		Inned every page sign and true copy in annexure. 2. pagination not showing properly. 3. page no. 26 to 37,80 to 93 are not clear. 4. 25Rs welfare fee and 3Rs court fee missing in vakalataman. 5. mention bookmarking with page numbering.	
18	12-11-2025	Company Petition IB (IBC)	710102099032025	LAWRAGA METALS PRIVATE LIMITED VS MS VB HOLDINGS PVT LTD	IBC Under Sec 9		proof of service missing. 2. 9(3)c affidavit missing. 3. page no. 429 are blank page. 4. demand notice missing.	
19	05-11-2025	Company Petition (Companies Act)	710102096532025	RAJESH KUMAR SONTHALIA VS EICHER MOTORS LIMITED	Sec. 59		no of objections: - 1. page no-135,190,260,276 blur page 2. volume-wise index volume-1,2 missing 3. MOA,AOA missing	Roshan Thakre
20	30-09-2025	Company Petition (Companies Act)	710102085802025	SHUBHAM GUPTA VS GURJAS EXPORTS PRIVATE LIMITED	Sec. 58(3)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2435346) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
						09-11-2025		ALAM
21	05-11-2025	Company Petition IB (IBC)	710102096632025	EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS SANGEETA AGGARWAL	other provisions-		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24353846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- nclt@nclt.gov.	Harshvardhan Jha
22	13-11-2025	Intervention Petition (IBC)	710102099932025	RAJIV KUMAR VS ARUNAVA	Sec 60(5)		1. List of dates and events missing. 2. Briefsynopsis missing. 3. case type wrong. 4. 3Rs court	
23	14-11-2025	Company Petition IB (IBC)	710102100302025	SIKDAR STELLAR INVESTMENTS LIMITED VS UKAR HEALTHCARE PRIVATE LIMITED	Section 95(1)		fee missing in vakalatnama. 1. page no. 28 to 39,81 to 93 are not clear. 2. pagination not showing properly in pdf. 3. need every page sign and true copy in annexure. 4. 25Rs welfare fee and 3Rs court fee missing in	Mayank Kshirsagar
24	12-11-2025	Company Petition (Companies Act)	710102099112025	VINOD KUMAR JAIN VS DIMENSION PROMOTERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)		vakalatnama. 5. mention bookmarking with page numbering. 6. BR missing. no of objections: - 1. separate file application	ANAND PRAKASH Sumesh Dewan
25	14-11-2025	Company Petition IB (IBC)	710102100392025	ENHANCE ECOTECH SOLUTION PRIVATE LIMITED VS PARADOR DEVELOPERS (AMRITSAR) PRIVATE LIMITED	IBC Under		1. NESL Report missing.	Shivam
26	07-11-2025	Company Petition IB (IBC)	710102097532025	DEEPAK HOUSEWARE & TOYS	IBC Under		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as	
27	10-10-2025	Company Appeal(Companies Act)	710102088492025	LIMITED VS SNNR PRIVATE DEEPAK HOUSEWARE & TOYS LIMITED VS SNNR PRIVATE	Sec 9 Any other provision -		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2436346) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri	
28	13-11-2025	Company Petition (Companies Act)	710102099722025	LIMITED KSHAMA ROY VS MOHAN CHAUHAN	Sec. 241(1)		no of objections: -1. due to payment sec-242 2. brief synopsis, list date and event missing 3. numbering is missing in bookmarking 4. need every page sign in application 5. true copy or sign missed in annexure pages 6. kindly mention company detail in memo of parties 7. MOA,AOA missing 8. Master data missing 9. SR missing	Zehra Khan Isha
29	14-11-2025	Company Petition IB (IBC)	710102100122025	IDBI TRUSTEESHIP SERVICES LIMITED VS JATASYA PROMOTERS PRIVATE LIMITED	IBC under Sec 7		pagination incomplete in master index. 2. page no. 606,607,608,612,613 are not clear. 3. Form 2 missing. 4. IRP certificate missing.	

30	06-11-2025	Company Petition IB (IBC)	710102097082025	ICF CONSULTING SERVICES INDIA PRIVATE LIMITED VS JATASYA PROMOTERS PRIVATE LIMITED			bookmarking compulsory with page numbering. 2. memo of parties missing. 3. briefsyopsis missing. 4. counsel details missing in prayer. 5. page no. 28,29,34,35,43,44,52,53,61,62 are not clear. 6. need every page sign and true copy in annexure. 7. OCR missing. 8. Master data missing	SHWETABH
31	08-11-2025	Company Petition (Companies Act)	710102097582025	PERFECT RELATIONS PRIVATE LIMITED VS JATASYA PROMOTERS PRIVATE LIMITED	Sec. 441		no of objections: - 1. case type wrong in pdf 2. index section mismatch according your pdf 3.	
	05.44.0005	D. ((1) (1) (1)		EQUENTIA FINANCIAL OFFINIO		12-11-2025	page no-34,293 to 295,302 not clear Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the	NARESH
32	05-11-2025	Company Petition IB (IBC)	710102096642025	EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS SALONI AYUSH AGGARWAL	under any other		ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prachantly have no put to Registrar & Victor Vishal Assistant Popistrar NCI To Dahi pamil id. dd.	
					provisions-	11-11-2025	ncit@ncit.gov.	Harshvardhan Jha
33	27-10-2025	Company Petition IB (IBC)	710102094092025	STATE BANK OF INDIA VS MRS. SUKHBIR KAUR	Section 95(1)	11-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as	Harshit Khare
34	14-11-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102100432025	NEW LINE BUILDTECH PRIVATE LIMITED VS MRS. SUKHBIR	Second		no of objections: - 1. counsel details missed in master index,volume-2,3 index 2. volume-wise index volume-1,2,3 index missing 3. numbering is missing in bookmarking 4. remove blange- 125,275. proposed accounting treatment- NEW LINE BUILDTECH PRIVATE LIMITED	
35	44.44.0005	CP(AA) Merger and	710102100202025	KAUR ODISHA TELEVISION LIMITED VS		20-11-2025	missing 6. true copy or sign missed in annexure pages	Pranav V Shankar
33	14-11-2023	Amalgamation(Companies Act)	7101021002020	MRS. SUKHBIR KAUR	Second Motion			
36	16-11-2025	Company Petition IB (IBC)	710102100822025	UCO BANK VS MR PUPINDER	Section 95(1)	20-11-2025	no of objections: - 1. proposed accounting treatment- Keda Enterprises Private Limited missing	RAJEEV
37		Company Petition IB (IBC)	710102095432025	SINGH EQUENTIA FINANCIAL SERVICE	, ,		 section wrong. 2. proof of service missing. 3. page no. 53,54,73 are not clear. 4. page no. 64,89,107 are cut page. 5. 1Rs court fee short in vakalatnama. 6. BR missing. 7. OCR missing. Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the 	NAVEEN KUMAR
37	31-10-2025	Company Petition IB (IBC)	/10102095432025	PRIVATE LIMITED VS KUBE AUTOTECH PRIVATE LIMITED	Sec 7		ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shr PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-	Harshvardhan Jha
38	07-11-2025	Company Petition IB (IBC)	710102097442025	KUDRA CONSTRUCTION LIMITED VS TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	IBC Under Sec 9		1. bookmarking compulsory with page numbering. 2. all documents merge in one pdf. 3. OCR missing. 4. remove double pagination. 5. page no. 74,89 to 104,106,107,108,116,122,166,167 to 170,175,184 to 187,189 are not clear. 6. demand notice missing. 7. 9(3)b affidavit missing. 8. NESL Report missing. 9. master data missing, 10. vakalatnama missing, 11. memo of parites missing. 12. briefsynopsis missing. 13. List of dates and events missing.	Nirmal & Associates
39	07-11-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102097402025	GENTLEMAN PRODUCTS PRIVATE LIMITED VS TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	Sec. 230-232 - Second Motion		no of objection 1. wrong file	CS Sourabh
40	07-11-2025	Company Petition IB (IBC)	710102097252025	VIDEOMAX INTERNATIONAL	IBC Under	13-11-2025	no or objection 1. wrong me	C3 30urabii
				PRIVATE LIMITED VS ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	Sec 9	13-11-2025	mention bookmarking with page numbering. 2. ticket put on blank side in vakalatnama. 3. Rs court fee short and date missing in vakalatnama. 4. NESL Report missing. 5. need every page sign and true copy in annexure.	SAMEER SIDHAR
41	12-11-2025	CA(A) Merger and Amalgamation(Companies Act)	710102099242025	FUTECH INTERNET PRIVATE LIMITED VS ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	Sec. 230-232, Sec 234			
						13-11-2025	no of objections: - 1. page no-129,238,240,242 to 247 not clear page 2. adjust the page page no- 241	Ashutosh
42	07-11-2025	Company Petition IB (IBC)	710102097202025	SABHARWAL INVESTMENTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	13-11-2025	required documents not uploaded. 2. file incomplete only 19 page uploaded.	Rachit
43	12-11-2025	Company Petition (Companies Act)	710102099062025	OJSC GOMSELMASH VS GOMSELMASH INDIA PRIVATE LIMITED	Section 271- 272 of the company act 2013 - Govt		no of objections: - 1. due to payment sec-271 and 272	HAMMURABI & SOLOMON PARTNERS
44	10-11-2025	Company Petition (Companies Act)	710102098282025	VARDHMAN AUTO RECYCLING LLP VS GOMSELMASH INDIA PRIVATE LIMITED	Rule 11 of NCLT		No of objection 1. Case type wrong 2. Memo party missed 3. copy of Vakalatnama missed	VIDHI JAIN
45	07-11-2025	Company Petition IB (IBC)	710102097312025	HIMANSHU KUKREJA VS B9 BEVERAGES LIMITED	IBC Under Sec 9		 mention default date in form 5 part 4. 2. proof of service missing. 3. need every page sign and true copy in annewure. 4. page no. 71,72,74,75,76,81,82,87,88,91,92,93 are not clear. 5. NESL Report missing. 6. all documents merge in one dff. 7. OCR missing. 8. counsel sign missing in 	
46	07-11-2025	Company Petition IB (IBC)	710102097272025	EQUENTIA FINANCIAL SERVICE			index and memo of parties. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the	Mr. Lzafeer Ahmad
	2020	, , ,		PRIVATE LIMITED VS SRI	` '	12-11-2025	ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri	Harshvardhan Jha
47	07-11-2025	Contempt Petition (IBC)	710102097382025	NARAIN AGGARWAL STARLINK CALL CONCEPTS PRIVATE LIMITED VS JAIPUR VIDYUT VITRAN NIGAM LIMITED	Section		Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Store	Sharad Tyaqi
								IUIIGIGU I VAUI

49	16-11-2025	Company Petition IB (IBC)	710102100802025		UCO BANK VS DEVENDRA BHATIA	Section 95(1)	21-11-2025	proof of service missing. 2. BR missing.	NAVEEN KUMAR
50	16-11-2025	Company Petition IB (IBC)	710102100812025		UCO BANK VS SANDEEP SINGH	Section 95(1)		1. proof of service missing. 2. page no. 45,49,50,61,62,63,64,65 are not clear. 3. page no.	
51	16-11-2025	Company Petition IB (IBC)	710102100832025		TARIYAL UCO BANK VS MR RAJBEER SINGH WADHWAN	Section 95(1)	21-11-2025	96,97,98,99,100,101,105,106,107,108,109,110 are not clear. 4. BR missing.	NAVEEN KUMAR
52	17-09-2025	Interlocutory Application (I.B.C)	710102081882025	COMPANY PETITION IB (IBC)/144(PB)2017	KALPATARU RESOLUTION PRIVATE LIMITED VS JAIPUR VIDYUT VITRAN NIGAM LIMITED	Section 60(5)/Rule 11	03-11-2025	1. proof of service missing. 2. page no. 45,48,50,61,62,63,64,65 are not clear. 3. page no. 96,97,98,99,100,101,105,106,107,108,109,110 are not clear. 4. BR missing. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.	NAVEEN KUMAR SHIVAM
53		Company Application(Companies Act)	710102095712025	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS BE DEVICE ENGINEERING PVT. LTD.	Rule 11 of NCLT		No of objection 1. as per index this is additional doc please file as a additional	Sudhir Kumar
54	01-11-2025	Interlocutory Application (I.B.C)	710102095682025	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	YUKTI SECURITIES PRIVATE LIMITED VS MYSTIFLY CONSULTING (INDIA) PRIVATE LIMITED	Sec 60(5)		no of objection 1. wrong judication	Swapnil Gupta
55	05-11-2025	Miscellaneous Application (IBC)	710102096692025	COMPANY PETITION IB (IBC)/997(ND)2019	CHANDINI AGARWAL VS RAKESH KUMAR JAIN	Rule 11 of NCLT, 2016		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- ncti@nctl.gov.	Abhishek Narayan
56	04-11-2025	Interlocutory Application (I.B.C)	710102096382025	COMPANY PETITION IB (IBC)/1771(ND)2018	ARUNAVA SIKDAR RP OF DREAM PROCON PRIVATE LIMITED VS RAJEEV DHINGRA	Sec 60(5)		pdf 3. fill basics detail in online portal of respondent side 4 pagination missed in book marking as per index 5 proof of service missed	Ashu Kansal
57	06-11-2025	Interlocutory Application (I.B.C)	710102097002025	COMPANY PETITION IB (IBC)/541(ND)2023	GAGAN GULATI VS MAHALUXMI BUILDTECH LIMITED	Sec 60(5)		 vakalatnama compulsory. List of dates and events missing. briefsynopsis missing. case type wrong. 	Kumar Mihir
58	08-11-2025	Interlocutory Application (I.B.C)	710102097882025	COMPANY PETITION IB (IBC)/131(PB)2017	M/S GIRNAR SPINTEX INDUSTRIES LIMITED VS MAHA RASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD	Application under any other provisions- IBC,Applicati on under any other provisions- IBC		Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24353846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRANAV JAIN P
59	11-11-2025	Interlocutory Application (I.B.C)	710102098522025	COMPANY PETITION IB (IBC)/541(ND)2023	AMIT GUPTA ORS VS MR RAJIV BAJAJ RESOLUTION PROFESSIONAL OF ASCOT PROJECTS PVT LTD	Sec 60(5)	14-11-2025	no of objection 1. ocr missed in pdf annexures pages 2. hindi pages need english translate copy 3. vakalatnama missed which mention index	RAKESH KUMAR
60		Interlocutory Application (I.B.C)	710102096042025	COMPANY PETITION IB (IBC)/541(ND)2023	ABHINAV BHATNAGAR VS TEENA SARASWAT PANDEY	Sec 60(5)		NO OF OBJECTION 1. WRON JURDICTION	RAJAT MITTAL
61	14-10-2025	Interlocutory Application (I.B.C)	710102089802025	COMPANY PETITION IB (IBC)/674(PB)2021	RAJA SINGH & ANR. VS MR. DEVENDRA UMRAO	Sections 60(5)/Regulati on 13		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- nctt@nctl.gov.	Karan
62	07-10-2025	Interlocutory Application (I.B.C)	710102087312025	COMPANY PETITION IB (IBC)/919(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MR. DEVENDRA UMRAO	Section 60(5)/Rule 11	02-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- nctt@nctt.gov.	PRADEEP
63	06-11-2025	Interlocutory Application (I.B.C)	710102097172025	COMPANY PETITION IB (IBC)/242(ND)2025	MR. SURINDER BABBAR VS MR. DEVENDRA UMRAO	Application under any other provisions- IBC		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- nclt@nclt.gov.	DIVYA GATTANI
64		Interlocutory Application (I.B.C)	710102098972025	(IBC)/3127(PB)2019	VIKRAM SHARMA VS MR. DEVENDRA UMRAO	Sec 60(5)		no of objection 1. Order dated 12.05.2025 missed 2.ocr missed in annexures pages 3. hindi pages need english translate copy in volume 4 and volume 3 4 master index missed in book marking	Rachit
65	12-11-2025	Interlocutory Application (I.B.C)	710102098942025	COMPANY PETITION IB (IBC)/2552(ND)2019	SAP ENGINEERS PVT LTD VS JBK DEVELOPERS PVT LTD	Rule 11 of NCLT, 2016		Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- ncti@nctl.gov.	SYED HASAN ISFAHANI
66	21-10-2025	Interlocutory Application (I.B.C)	710102093142025	COMPANY PETITION IB (IBC)/505(ND)2022	PRANAV VARSHNEY VS RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	05-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Utkarsh Joshi
67	06-11-2025	Interlocutory Application (I.B.C)	710102096882025	COMPANY PETITION IB (IBC)/156(PB)2021	MRS. AARTI SINGAL VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016		no of objection 1. heading missed in index with counsel detail 2. memo parties missed in index and pdf and book marking also 3. section mismatched in online and pdf 4 vakalatanama missed 5 book marking mandatory as per indox with pagination 6 need to delete extra same pdf uploaded in proof of service 7 proof of service missed 8 missed bharatkosh slip missed	ANURAG YADAV
68	05-11-2025	Interlocutory Application (I.B.C)	710102096742025	COMPANY PETITION IB (IBC)/495(PB)2022	CANARA BANK VS SUMAN JAIN	Section 60(5)/Rule 11	06-11-2025	mention bookmarking with page numbering. 2. memo of parites missing.	Saurabh Kushawaha
69	05-11-2025	Interlocutory Application (I.B.C)	710102096782025	COMPANY PETITION IB (IBC)/494(PB)2022	CANARA BANK VS SANGEETA JAIN	Section 60(5)/Rule 11	06-11-2025	 mention bookmarking with page numbering. 2. memo of parties missing. 3. need every page sign in application. 4. welfare fee not showing properly. 	Saurabh Kushawaha

70	05 44 0005	Interdesertant Application (I.D.C.)	710102096792025	COMPANY DETITION ID	CANARA BANK VS KAMLA JAIN	Castian	00 44 0005	memo of parties missing. 2. mention bookmarking with page numbering. 3. pagination	Causabb Kuabausaba
70	05-11-2025	Interlocutory Application (I.B.C)	/10102096/92025	(IBC)/496(PB)2022	CANARA BANK VS KAMLA JAIN	60(5)/Rule 11		missing in pdf.	Saurabh Kushawaha
71	04-11-2025	Interlocutory Application (I.B.C)	710102096262025	COMPANY PETITION IB (IBC)/510(ND)2023	KLM HOLDINGS PRIVATE LIMITED VS BCL ENTERPRISES LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016		no of objection 1. memo parties missed in pdf and index and book marking also 2. vakalatanama missed 3 proof of service missed 4 section wrong 5 main application missed 6 prayer missed 7 sign missed in index	Kamal
72	05-11-2025	Interlocutory Application (I.B.C)	710102096772025	COMPANY PETITION IB (IBC)/493(PB)2022	CANARA BANK VS MANISH JAIN	Section 60(5)/Rule 11	06-11-2025	mention bookmarking with page numbering. 2. memo of parties missing.	Saurabh Kushawaha
73	13-11-2025	Interlocutory Application (I.B.C)	710102099752025	COMPANY PETITION IB (IBC)/202(PB)2017	MAHENDER KUMAR KHANDELWAL ERSTWHILE RESOLUTION PROFESSIONAL OF BHUSHAN POWER AND STEEL LIMITED VS MANISH JAIN	Application under any other provisions- IBC	14-11-2025	No. of objection 1. Section not mention index, master index and application first page	MISHA
74	21-10-2025	Interlocutory Application (I.B.C)	710102093092025	COMPANY PETITION IB (IBC)/197(PB)2017	RAMCHANDRAN SUBRAMANIAN VS NTPC LTD	Section 60(5)/Rule 11		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nett@nctt.gov.	Vijay Kumar
75	06-11-2025	Interlocutory Application (I.B.C)	710102097052025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR VS FOREVER INDIA VENTURES PRIVATE LIMITED	Application under any other provisions- IBC,Section 25(2)(j), 43,45,47,50,60 (5),66/Regulat ion 35A		No. of Objection 1. Due payment section 44	Mohana Nijhawan
76	15-10-2025	Interlocutory Application (I.B.C)	710102090962025	COMPANY PETITION IB (IBC)/696(ND)2021	ASHISH AGARWAL VS FOREVER INDIA VENTURES PRIVATE LIMITED	Section 105,112, 113		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nctt@nctl.gov.	Shubham
77	12-11-2025	Interlocutory Application (I.B.C)	710102099372025	COMPANY PETITION IB (IBC)/541(ND)2023	RAJIV BAJAJ INTERIM RESOLUTION PROFESSIONAL VS FOREVER INDIA VENTURES PRIVATE LIMITED	Sec 30	17-11-2025	no of objection 1. case type wrong 2. book marking mandatory as per index with pagination 3. application need every pages sign 4 annexures pages missed sign with true copy 5 page no missed in pdf 6 annexures pages missed in pdf 8 vakalatanama missed which mention in index 9 Affidavit missed	
78	12-11-2025	Interlocutory Application (I.B.C)	710102099222025	COMPANY PETITION IB (IBC)/477(PB)2017	SANJIIV BEHL VS PRABHU SHANTI REAL ESTATE PRIVATE LIMITED	Section 60(5)		no of objection 1 double pagination 2. proof of service missed 3 annexures 12 missed sign with true copy	gandharv anand
79	12-11-2025	Interlocutory Application (I.B.C)	1910134000012020	COMPANY PETITION IB (IBC)/477(PB)2017	PRADEEP KUMAR KABRA INTERIM RESOLUTION PROFESSIONAL OF MS GUPTA POWER INFRASTRUCTURE LIMITED VS PRABHU SHANTI REAL ESTATE PRIVATE LIMITED	Rule 11 of NCLT, 2016	17-11-2025	no of objection 1. wrong judication	Supriyo Mahapatra
80	11-11-2025	Interlocutory Application (I.B.C)	710102098782025	COMPANY PETITION IB (IBC)/2552(ND)2019	SAP ELECTROCONTRACTS PVT LTD VS JBK DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2435346) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nctt@nctt.gov.	SYED HASAN ISFAHANI
81	13-11-2025	Interlocutory Application (I.B.C)	710102099942025	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR VS JBK DEVELOPERS PVT. LTD.	Reg. 15 of IBBI (Liq.) Regulation 2016	17-11-2025	no of objection 1. case type wrong	Prachi Johri
82	14-11-2025	Interlocutory Application (I.B.C)	710102100002025	COMPANY PETITION IB (IBC)/474(ND)2025	BLISS ABODE PRIVATE LIMITED VS JC FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED	Section 60(5)/Rule 11	17-11-2025	no of objection 1. bookmarking and ocr missing	ARPAN
83	07-11-2025	Interlocutory Application (I.B.C)	710102097422025	COMPANY PETITION IB (IBC)/260(ND)2017	NEELAM SINGH VS MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED	Section 12(2)	10-11-2025	no of objection 1. section mismatched in online and portal	Abhishek
84	08-11-2025	Interlocutory Application (I.B.C)	710102097802025	COMPANY PETITION IB (IBC)/1565(PB)2018	CROWN ABACUS IT PARK ASSOCIATION VS RP MR. ATUL KANSAL	Section 60(5)	10-11-2025	no of objection 1. page no 328 to 339 not readable 2. delete respondent in online portal	Anjaneya
85	09-11-2025	Interlocutory Application (I.B.C)	710102098072025	COMPANY PETITION IB (IBC)/652(PB)2019	MR. AMIT AGRAWAL VS RP MR. ATUL KANSAL	Rule 11 of NCLT, 2016		no of objection 1. book marking mandatory as per index with pagination in all pdf 2. not verified affidavit 3. vakalatanama missed 4 index make according to pdf 5 ocr missed in pdf	,
86	15-11-2025	Company Application(Companies Act)	710102100492025	TRANSFER PETITION(COMPANIES ACT)/41(PB)2024	RATIKA MANCHANDA VS JINDAL INFRABUILD PVT LIMITED	Rule 11 of NCLT	18-11-2025	No of objection 1. Petitioner mismatch as per memo party 2. Sign missed in application 3. True copy sign missed in annexure 4. Copy of vakalatnama missed	ARATI KUMARI
87	14-11-2025	Restoration Application (IBC)	710102100152025	COMPANY PETITION IB (IBC)/26(PB)2021	VINOD KUMAR CHAUHAN VS VIRTUAL BUSINESS SOLUTION	Section 60(5)/Rule 11	18-11-2025	no of objection 1. take rule 11 in page no 10 2 OCR MISSED 3. PAGE NO 31 TO 34 BLURR 4 REQUIRE ORDER OF RESTORATION	Rishabh Singh
88		Company Application(Companies Act)	710102095412025	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS ARTHAPRISE FINANCIAL PRIVATE LIMITED	Application under any other provisions		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nclt@nclt.gov.	RASHID N AZAM

89	15-11-2025	Interlocutory Application (I.B.C)	710102100502025	COMPANY PETITION IB (IBC)/81(ND)2025	MR SAPAN MOHAN GARG RESOLUTION PROFESSIONAL VS ARTHAPRISE FINANCIAL PRIVATE LIMITED	Section 21	18-11-2025	No of objection 1. Section mismatch in online portal as per mention in index.	Kavya Tekriwal
90	14-11-2025	Miscellaneous Application(Companies Act)	710102100172025	TRANSFER PETITION(COMPANIES ACT)/41(PB)2024	SMT RATIKA MANCHANDA VS JINDAL INFRABUILD PVT LIMITED	Sec 434	18-11-2025	no of objection 1. section mismatched in online and pdf 2. fill online detail according to mop 3. case type wrong 4 application need every page sign 5 need to delete extra same double entry o online 6 annexures pages missed sign with true copy 7 need to delete extra same pdf uploader	f
91	15-11-2025	Interlocutory Application (I.B.C)	710102100472025	COMPANY PETITION IB (IBC)/1248(PB)2018	DEVENDRA UMRAO RESOLUTION PROFESSIONAL VS RAKESH VERMA AUTHORISED REPRESENTATIVE	Application under any other provisions- IBC	18-11-2025	No of objection 1. Bookmarking missed 2. Sign missed in application 3. Due payment of section 12.4. Copy of vakalatnama missed as per mentioned in index	Sanyam Saxena
92	15-11-2025	Interlocutory Application (I.B.C)	710102100652025	COMPANY PETITION IB (IBC)/296(PB)2023	GEETA JAIN VS BULLAND REALTORS PRIVATE LIMITED	Sections 60(5)/Regulati on 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)		No of objection 1. Separate file upload 2. Bookmaking missed 3. MOP missed in Condonation of delay 4. Page no 24,25,27,3134, to 38, are not readable 5. Remove blank page	⁽ SHIKHAR
93	14-11-2025	Interlocutory Application (I.B.C)	710102100192025	COMPANY PETITION IB (IBC)/415(ND)2025	PRASHANT GUPTA VS BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	19-11-2025	no of objection 1. double pagination in pdf 2. page no 44 not readable 3. book marking mandatory as per index with pagination in volume 3	Raghav Kakkar
94	13-11-2025	Interlocutory Application (I.B.C)	710102099902025	COMPANY PETITION IB (IBC)/558(ND)2024	MADHYANCHAL VIDYUT VITRAN NIGAM LIMITED VS NAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	19-11-2025	no of objection 1.section wrong 2. incomplete online basic detail	Aviral Saxena
95	17-11-2025	Interlocutory Application (I.B.C)	710102100892025	COMPANY PETITION IB (IBC)/323(ND)2019	BANK OF BARODA VS VIKRAM BAJAJ	Section 60(5)/Rule 11	19-11-2025	no of objection 1. memo parties missed in index 2 need to delete extra same pdf uploaded 3 vakalatanama missed	Asiya Khan
96	17-11-2025	Interlocutory Application (I.B.C)	710102100902025	COMPANY PETITION IB (IBC)/558(ND)2024	MEGHA BANSAL VS NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LTD	Section 60(5)/Rule 11	19-11-2025	no of objection 1. page no 17 to 30 not readable	Gaurav Singh
97	11-11-2025	Interlocutory Application (I.B.C)	710102098622025	COMPANY PETITION IB (IBC)/558(ND)2024	RPFC EPFO FARIDABAD VS DEVENDRA UMRAO	Sections 60(5)/Regulati on 7,8, 8A, 9, 12, 12A, 13, 14, 17(1),Rule 63 Section	19-11-2025	kindly not file rule 63 in IA FORM	Kanhaiya
98	11-11-2025	Interlocutory Application (I.B.C)	710102098482025	COMPANY PETITION IB (IBC)/558(ND)2024	KALICHARAN SAMI VS NAVNEET KUMAR GUPTA RP OF APIL	Section 60(5)/Rule 11		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nctt@nctl.gov.	Gaurav Singh
99	09-11-2025	Interlocutory Application (I.B.C)	710102098002025	RESTORED COMPANY PETITION (IBC)/13(PB)2024	MUTHOOT FINCORP LIMITED VS RAM NIWAS LATHER	Sec 49(2)	11-11-2025	Incomparisation. To of objection 1. case type wrong 2. section mismatched in online and pdf 3 this is restoration 4 take 49 in online portal	Gautam Swarup
100	12-11-2025	Interlocutory Application (I.B.C)	710102099082025	COMPANY PETITION IB (IBC)/622(ND)2018	RAJENDRA YADAV VS MR SUDHIR KALRA	Section 60(5)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2436346) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nctt@nctl.gov.	Koyali Agarwal
101	12-11-2025	Interlocutory Application (I.B.C)	710102099232025	TRANSFER APPLICATION (IBC)/57(PB)2025	ANIL KUMAR OJHA VS NATIONAL COMPANY LAW TRIBUNAL	Sec 60(5)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nctt@nct.gov.	ANIL KUMAR OJHA
102	09-11-2025	Interlocutory Application (I.B.C)	710102098022025	RESTORED COMPANY PETITION (IBC)/13(PB)2024	MUTHOOT FINCORP LIMITED VS RAM NIWAS LATHER	Application under any other provisions- IBC	11-11-2025	no of objection 1. section mismatched in online and pdf	Gautam Swarup
103	09-11-2025	Interlocutory Application (I.B.C)	710102097982025	RESTORED COMPANY PETITION (IBC)/14(PB)2024	MUTHOOT FINCORP LIMITED VS JOGINDER SINGH LATHER	Sec 49(2)	11-11-2025	no of objection 1. section mismatched in online and pdf 2. case type wrong	Gautam Swarup
104		Interlocutory Application (I.B.C)	710102087552025	COMPANY PETITION IB (IBC)/918(PB)2022	VENKATASUBRAMANIAN RAMKUMAR VS JOGINDER SINGH LATHER	Section 105,112, 113		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2436346) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nct@nctl.gord.	
105	07-10-2025	Interlocutory Application (I.B.C)	710102087222025	COMPANY PETITION IB (IBC)/469(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS JOGINDER SINGH LATHER	Section 60(5)/Rule 11	02-11-2025	Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nctt@nct.cov.	PRADEEP
106	08-10-2025	Interlocutory Application (I.B.C)	710102087482025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RP VS JOGINDER SINGH LATHER	Section 60(5)/Rule 11	02-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1 nctt@nctl.gor.	PRADEEP
107	18-11-2025	Interlocutory Application (I.B.C)	710102101532025	COMPANY PETITION IB (IBC)/1122(ND)2020	KALIBER ASSOCIATES PVT LTD VS J R MODI ASSOCIATES LTD	Rule 11 of NCLT, 2016	20-11-2025	No of objection 1. Memo party missed	Anirban
108	18-11-2025	Interlocutory Application (I.B.C)	710102101522025	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET K GUPTA VS J R MODI ASSOCIATES LTD	Section 12(2)	20-11-2025	No of objection 1. Section mismatch as per mentioned in index and online portal and page no 4 2. Date, 25 rs welfare ticket and 3rs court fees missed in vakalatnama	Anirban

109	18-11-2025	Interlocutory Application (I.B.C)	710102101472025	COMPANY PETITION IB (IBC)/1481(PB)2019	CHHAYA VARSHNEY VS MR RAM PHAL BHARDWAJ	Sections 60(5)/Regulati on 13	20-11-2025	No of objection 1. Petitioner mismatch as per mention in memo party and online portal.	Anish Gupta
110	18-11-2025	Interlocutory Application (I.B.C)	710102101642025	COMPANY PETITION IB (IBC)/36(ND)2024	HARVINDER SINGH VS HIMANSHU GUPTA	Section 19(2) / Regulation 30	20-11-2025	No of objection 1. Respondent missed in online portal as per mentioned in memo party 2. True copy sign missed in annexure	neeha nagpal
111	18-11-2025	Interlocutory Application (I.B.C)	710102101542025	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA MONITORING PROFESSIONAL FOR CLARION TOWNSHIPS PVT LTD LINAKS MICRO ELECTRONICS LTD VS HIMANSHU GUPTA	Sec 60(5)	20-11-2025	No of objection 1. true copy sign missed in annexure	ABHISHEK
112	18-11-2025	Interlocutory Application (I.B.C)	710102101142025	COMPANY PETITION IB (IBC)/638(ND)2020	VANDANA GARG VS BHARAT RAMAKANT UPADHYAY	Sec 60(5)	20-11-2025	MAIN CASE NOT LINKED	Avinash Bhati
113	18-11-2025	Interlocutory Application (I.B.C)	710102101552025	COMPANY PETITION IB (IBC)/204(ND)2021	POONAM KULBIR KRISHAN VS M R HITESH GOEL IRP INTERIM RESOLUTION PROFESSIONAL OF MS SUPERTECH LIMITED CORPORATE DEBTORCD	Section 60(5)	20-11-2025	No of objection 1. Remove extra pdf 2. Pagination missed in index 3. Section mismatch in online portal as per mentioned in index and page no 3. 4. Page no 14 to 23 not readable	Eshna Kumar
114	17-11-2025	Interlocutory Application (I.B.C)	710102100872025	COMPANY PETITION IB (IBC)/22(PB)2018	AMIT KUMAR AGRAWAL VS VALUE INFRACON INDIA PVT LTD	Sec 60(5),Section 60(5)/Rule 11	20-11-2025	no of objection 1.memo parties missed in index and book marking and pdf 2. need to delete extra same pdf uploaded in pdf 3 incomplete online basic detail 4 application need every pages sign 5 ocr missed in pdf	Siddhartha
115	18-11-2025	Interlocutory Application (I.B.C)	710102101342025	COMPANY PETITION IB (IBC)/87(ND)2025	UMESH GARG VS SWADHRIT REALTORS PRIVATE LIMITED	Sec. 45 (1)	20-11-2025	No of objection 1. Respondent missed in online portal as per mentioned in memo party.	SWASTIKA
116		Restoration Application (Companies Act)	710102101202025	COMPANY PETITION (COMPANIES ACT)/50(ND)2022	NITU MITTAL VS RAJESH BANSAL	Rule 48	20-11-2025	no of objection 1. case type wrong 2. this is restoration	PRAFUL JINDAL
117	18-11-2025	Interlocutory Application (I.B.C)	710102101602025	COMPANY PETITION IB (IBC)/36(ND)2024	HARVINDER SINGH VS EXECUTIVE ENGINEER CONSTRUCTION DIVISION I UP JAL NIGAM	Section 60(5)/Rule 11	21-11-2025	No of objection 1. Respondent missed in online portal as per mention in memo party 2. Sign missed in memo party 3. Remove extra pdf 4. Copy of vakalatnama missed	neeha nagpal
118		Miscellaneous Application(Companies Act)	710102098392025	COMPANY PETITION (COMPANIES ACT)/181(ND)2021	BG LNG REGAS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Rule 11 of NCLT	13-11-2025	No. of objection 1. Case type wrong 2. Section mismatched according to your pdf and online portal 3. Copy of Vakalatnama	Alok
119		Company Application(Companies Act)	710102098692025	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	BG LNG REGAS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI		13-11-2025	No of objection 1. Document not uploaded	BHARAT
120	13-11-2025	Interlocutory Application (I.B.C)	710102099712025	COMPANY PETITION IB (IBC)/565(PB)2021	SHIVANAND CHAUDHARY VS REGISTRAR OF COMPANIES NCT OF DELHI	Section 12(2)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2436346) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nctLoox	Kanika Singhal
121	11-11-2025	Interlocutory Application (I.B.C)	710102098592025	COMPANY PETITION IB (IBC)/1768(ND)2018	MRS SHASHI BHAMBRY VS H S OBEROI PVT LTD	Sections 60(5)/Regulati on 13		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- nott@nct.toov.	RAMJEE PANDEY
122	11-11-2025	Interlocutory Application (I.B.C)	710102098802025	COMPANY PETITION IB (IBC)/264(PB)2023	MR. DINKAR VENKATASUBRAMANIAN VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- nctt@nctLoov.	Yugam Taneja
123	18-11-2025	Restoration Application (IBC)	710102101282025	COMPANY PETITION IB (IBC)/698(ND)2024	PANKAJ MALIK VS THE CANARA BANK LIMITED	Rule 11 of NCLT, 2016	21-11-2025	No of objection 1. Section mismatch in online portal as per mention in index and page no 5.	Robin
124	18-11-2025	Interlocutory Application (I.B.C)	710102101422025	COMPANY PETITION IB (IBC)/902(ND)2022	STATE BANK OF INDIA VS JATINDER SINGH	Section 123		No of objection 1. Payment Due of section 121 2. Sign missed in application and counsel details and sign missed page no 15.	SIDDHARTH SANGAL
125	18-11-2025	Interlocutory Application (I.B.C)	710102101432025	COMPANY PETITION IB (IBC)/20(ND)2023	STATE BANK OF INDIA VS KAWALJIT SINGH	Section 123		No of objection 1. Bookmarking missed in all volume 2.Payment Due of section 121	SIDDHARTH SANGAL
126	08-11-2025	Interlocutory Application (I.B.C)	710102097722025	COMPANY PETITION IB (IBC)/662(ND)2024	CHAURASIA HOLDINGS PRIVATE LIMITED VS YORK REALTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016		Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2436346) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-	Harsh Chauhan
127	18-11-2025	Interlocutory Application (I.B.C)	710102101622025	COMPANY PETITION IB (IBC)/2039(ND)2019	DHANLAXMI BANK LIMITED VS DR NAVEEN CHAUDHARY	Application under any other provisions- IBC	21-11-2025	nett@nett.gov. No of objection 1. Sign missed in application 2. Court fees paste blank space on vakalatnama	Abhijeet
128	20-11-2025	Interlocutory Application (I.B.C)	710102102482025	COMPANY PETITION IB (IBC)/646(PB)2021	MUKESH GUPTA INTERIM RESOLUTION PROFESSIONAL AR APPOINTMENT VS DR NAVEEN CHAUDHARY	Section 21	21-11-2025	no. of objection 1 date missing in vakaltnama	ABHISHEK
129	19-11-2025	Interlocutory Application (I.B.C)	710102101672025	COMPANY PETITION IB (IBC)/297(PB)2018	TEJBIR SINGH BAWA VS PRAMOD KUMAR SHARMA	Sections 60(5)/Regulati on 13		no of objection 1. sign missing in application every page 2. sign true copy missing in annexure page 3. bookmarking incomplete 4. date and welfare and court fee missing in vakaltnama	JASVIN DHAMA
130	19-11-2025	Interlocutory Application (I.B.C)	710102101682025	COMPANY PETITION IB (IBC)/297(PB)2018	SAVINDER SINGH BAWA VS PRAMOD KUMAR SHARMA	Sections 60(5)/Regulati on 13	21-11-2025	No of objection 1. Pagination missed in bookmarking 2. True copy sign missed page no 52 to 89. 3. Pagination missed after page no 48. 4. Date, 3 rs. court fees and 25rs welfare ticket missed in vakalatnama. 5. Sign missed in application every page	JASVIN DHAMA

131	19-11-2025 Interlocutory Application (I.B.C)	710102101862025	COMPANY PETITION IB (IBC)/219(ND)2025	CENTRAL BANK OF INDIA LIMITED VS MOHD SALLAUDDIN	Rule 11 of NCLT, 2016	21-11-2025	No. of Objection 1. Remove double pdf 2. Memo of party missing pdf and bookmarking also 3. Section mismatched application page no. 1 4. vakaltnama ,issed	Richa Sandilya
132	21-11-2025 Interlocutory Application (I.B.C)	710102102562025	COMPANY PETITION IB (IBC)/2552(ND)2019	SHASHANK PODDAR VS PANKAJ NARANG	Sec 60(5)	21-11-2025	No of objection 1. Sign missed in application 2. True copy sign missed in vol. 2 3. Page no 338 , 340 to 352 are not readable	Paras
133	20-11-2025 Interlocutory Application (I.B.C)	710102102392025	COMPANY PETITION IB (IBC)/726(PB)2024	JUGRAJ SINGH BEDI RESOLUTION PROFESSIONAL VS REAL TECH CONSTRUCTIONS PRIVATE LIMITED	Sec 12(2)		no of objection 1 vakalatnama missing	VIKAS NAUTIYAL
134	20-11-2025 Interlocutory Application (I.B.C)	710102102302025	COMPANY PETITION IB (IBC)/1689(ND)2018	GURPREET SINGH SODHI VS CHANDRA PRAKASH	Rule 11 of NCLT, 2016	21-11-2025	No of objection 1. Section mismatch as per mentioned in online and index 2. Memo party missed 3. Copy of vakalatnama missed 4. Order dated 24.09.2025 missed in pdf as per mentioned in index	Samapika Biswal
135	20-11-2025 Interlocutory Application (I.B.C)	710102102352025	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA AND ORS VS NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	21-11-2025	no of objection 1. all applicant detail missing on online portal 2. all applicant affidavit missing	Raghav Bhatia
136	20-11-2025 Interlocutory Application (I.B.C)	710102102282025	COMPANY PETITION IB (IBC)/995(ND)2018	MR MANUBHAV JAIN THROUGH AUTHORITY LETTER TO RAJESH JAIN VS ANIL MATTA RP OF PRIMOSE INFRATECH PVT LTD	Sec 60(5)	21-11-2025	no of objection 1. bookmarking missing 2. court fee missing	FARRUKH KHAN
137	20-11-2025 Interlocutory Application (I.B.C)	710102102362025	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA AND ORS VS NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	21-11-2025	no of objection 1. all applicant detail missing on online portal	Raghav Bhatia
138	20-11-2025 Interlocutory Application (I.B.C)	710102102492025	COMPANY PETITION IB (IBC)/646(PB)2021	MUKESH GUPTA INTERIM RESOLUTION PROFESSIONAL FOR MS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED MS BHASIN INFOTECH AND INFRASTRUCTURE PRIVATE LIMITED COC VS NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL	Section 17, 18, 20 & 25	21-11-2025	no of objection 1 Respondent DETAIL MISSING ON ONLINE PORTAL	ABHISHEK
139	19-11-2025 Interlocutory Application (I.B.C)	710102101762025	TRANSFER APPLICATION (IBC)/51(PB)2025	INDO SPIRIT VS CAMPARI INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-11-2025	No of objection 1. OCR missed in pdf	Siddharth Garg
140	19-11-2025 Interlocutory Application (I.B.C)	710102101782025	COMPANY PETITION IB (IBC)/32(ND)2025	INDOSPIRIT DISTRIBUTION LTD VS CAMPRI INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-11-2025	no of objection 1. welfare and court fee missing 2. main case no. missing in vakalatnama	Siddharth Garg
141	19-11-2025 Interlocutory Application (I.B.C)	710102101772025	COMPANY PETITION IB (IBC)/22(ND)2025	INDO SPIRITS VS CAMPRI INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-11-2025	No of objection 1. OCR missed in pdf 2. Case no mismatch in vakalatnama	Siddharth Garg
142	19-11-2025 Interlocutory Application (I.B.C)	710102101712025	COMPANY PETITION IB (IBC)/2721(ND)2019	VINOD NEGI VS PRADEEP KUMAR KAUSHIK	Sec 60(2)	21-11-2025	no of objection 1. sign true copy missing 2. bookmarking missing 3. section wrong 4. applicant detail missing in online portal $$	RISHAV AMBASTHA
143	19-11-2025 Interlocutory Application (I.B.C)	710102101902025	COMPANY PETITION IB (IBC)/175(ND)2025	JBJ TECHNOLOGIES LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Section 60(5)/Rule 11		No of objection 1. Bookmarking missed 2. Remove extra pdf 3. Section mismatch as per mention in online portal and index and page no 8. 4. Counsel Sign and date missed in index. 5. Sign missed pdf. 6. Notary and date missed in affidavit 7. Copy of vakalatnama missed	ANURAG YADAV
144	18-11-2025 Interlocutory Application (I.B.C)	710102101312025	COMPANY PETITION IB (IBC)/393(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS FNM PROPERTY SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- nctt@nctl.gov.	Anurag
145	19-11-2025 interlocutory Application (I.B.C)	710102101892025	COMPANY PETITION IB (IBC)/449(PB)2019	RAMESH CHAND SHARMA VS ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED	Sec 60(5)	21-11-2025	No of objection 1. Sign missed in application 2. Date missed in vakalatnama 3. Sign and counsel details missed in page no 5.	Shivanshu Kumar
146	19-11-2025 Interlocutory Application (I.B.C)	710102101812025	COMPANY PETITION IB (IBC)/217(ND)2025	CENTRAL BANK OF INDIA LIMITED VS SH NAWABUDDIN	Rule 11 of NCLT, 2016	21-11-2025	No. of Objection 1. Bookmarking missing 2. Memo of party missing pdf and bookmarking also 3. Copy of Vakalatnama 4. Remove double pdf	Richa Sandilya
147	19-11-2025 Interlocutory Application (I.B.C)	710102101952025	COMPANY PETITION IB (IBC)/81(ND)2023	AXIS BANK LTD VS ANUP KUMAR	Sec 60(5)		no. of objection 1. 63,98,105,106,111-114,145-148,163,190-194,198,204-206,212,214, cut page 2. 64 to 80, 90-93,149-154 ,164-176 blur page 3. true copy sign missing	ARV CHAMBERS LAW
148	Act)	710102101882025	COMPANY PETITION (COMPANIES ACT)/195(ND)2018	MR M P MUDGAL VS APPEX TUBES PRIVATE LIMITED	Rule 11 of NCLT		No of objection 1. Memo party missed in index	YOGESH KUMAR JAGIA
149	19-11-2025 Interlocutory Application (I.B.C)	710102101852025	COMPANY PETITION IB (IBC)/481(ND)2025	PURUSHOTTAM DASS NIRANJAN LAL VS SJR EMBROIDERY PRIVATE LIMITED	Section 60(5)/Rule 11		No of objection 1. Bookmarking missed 2. Copy of vakalatnama missed 3. Section mismatch as per mention in online portal and index.	Samit
150	у грриония (шеле)	710102101982025	COMPANY PETITION IB (IBC)/80(ND)2023	AXIS BANK LTD VS ANUP KUMAR	Sec 60(5)		in online portal. 3. True copy sign missed in annexure	ARV CHAMBERS LAW
151	,	710102102122025	COMPANY PETITION IB (IBC)/619(ND)2019	HARDEEP SINGH VS KAMAL AHUJA LIQUIDATOR OF JAGTAR SINGH AND SONS HYDRAULICS PVT LTD	·		No of objection 1. Memo party missed	Rakesh
152	29-10-2025 Interlocutory Application (I.B.C)	710102094982025		DIMPLE MAHNA VS BODYSTERONE FOODS PVT LTD	Sec 60(5)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1- nctionctionct.gov.	Dimple Mahna

153				COMPANY PETITION	UNITECH HOLDINGS LIMITED VS				
100				(COMPANIES	M/S ENTERTAINMENT CITY				
154	18-11-2025	0710102103782024(No.of Docs 2)	0710102103782024/6	ACT)/1(PB)2025	LIMITED	Sec. 59 Sections	21-11-2025	1.compliance order missing in pdf	malakbhatt
	19 11 2025	0710102075742025(No.of Docs 2)	0710102075742025/2	INTERLOCUTORY APPLICATION (I.B.C)/4360(ND)2025	RAVI KANT DALAL VS. MR. SARVESH KASHYAP RESOLUTION PROFESSIONAL (RP)	60(5)/Regulati on 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	24 44 2025		rakesh@12
155	10-11-2025	0710102075742025(NO.01 DOCS 2)	0710102075742025/2	INTERLOCUTORY	(RF)	14, 17(1)	21-11-2025	1.compliance order missing in pdf	rakesii@12
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156	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/17	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
157	42.04.0005	0740402004202005(No. of Doco 0)	07404000040000000	COMPANY PETITION IB	PUSHPA GOYAL	Castina 04/4)			
158	13-01-2025	0710102004322025(No.of Docs 0)	0710102004322025/1	(IBC)/129(ND)2025	PRAYAG POLYMERS PRIVATE	Section 94(1)	21-11-2025	1.compliance order missing in pdf	
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159	18-11-2025	0710102081352025(No.of Docs 1)	0710102081352025/1	(IBC)/537(ND)2025	INFRASTRUCTURE LIMITED	Sec 9 Sections	21-11-2025	1.compliance order missing in pdf	sigmalexjurix
100	40.44.000	7744400040000F(N - FP - A)		INTERLOCUTORY APPLICATION	SUNIL KUMAR WADHWA VS.	60(5)/Regulati on 7,8, 8A, 9, 12, 12A, 13,	04.44.0005		
160	18-11-2025	0710102081962025(No.of Docs 4)	0710102081962025/1	(I.B.C)/4638(ND)2025	HITESH GOEL	14, 17(1) Sec.	21-11-2025	1.all pdf merge in one pdf	amritam607
	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/15	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
161	10 11 000			COMPANY PETITION (COMPANIES	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX	Sec. 58(3),Sec. 241(1),Sec.	04 44 0005	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every	
162	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/14	ACT)/132(ND)2019	LIMITED	242(4) Sec.	Z1-11-2025	pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/16	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
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164	02-07-2025	0710102055852025(No.of Docs 0)	0710102055852025/3	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/61(ND)2025	PROMPT STEELS PRIVATE	Sec. 230-232, Sec 234	21-11-2025	1.compliance order missing in pdf	
104	19-11-2025	0710102083142024(No.of Docs 1)	0710102083142024/14	RESTORED COMPANY PETITION (COMPANIES ACT)/4(PB)2024	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21-11-2025	kindly attach the compliance order. 2. Counsel sign and date missed on Index	Laws.lance
165				INTERLOCUTORY		Sections		,	
	18-11-2025	0710102099802025(No.of Docs 2)	0710102099802025/1	APPLICATION (I.B.C)/5606(ND)2025	AMIT KAPOOR VS. RAM PHAL BHARDWAJ	60(5)/Regulati on 13	21-11-2025	1.compliance order missing in pdf	anishgupta.adv
166	10-11-2020	51 TO 10200002025 (NO.01 DOCS 2)	01101020000202011	INTERLOCATORY	M/S CREATIVE THINKS MEDIA PVT. LTD VS. SHUBHKAMNA BUILDWELL & ESTATES	Rule 11 of	21-11-2020	recompliance Groun investig in pur	umongapta.auv
	18-11-2025	0710102095672025(No.of Docs 2)	0710102095672025/1	ES ACT)/407(ND)2025	PRIVATELIMITED	NCLT	21-11-2025	1.compliance order missing in pdf	eximiuslegal
167				COMPANY PETITION	NITIN CURTA VE ARCOR	Sec.			
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168	40 44 000=	0710102024152024(No.of Docs 2)	0740402024452024/0	COMPANY PETITION IB	CHETAN STEELS PRIVATE	IBC Under			
169	18-11-2025	0/10102024152024(No.of Docs 2)	0710102024152024/8	(IBC)/687(ND)2024	LIMITED ADANI INFRA (INDIA) LIMITED VS. ASHWINI MEHRA	Sec 10	21-11-2025	no of objection 1.compliance order missing in pdf 2.this pages not clear 60,61	nishi.eap
	18-11-2025	0710102096122025(No.of Docs 3)	0710102096122025/2	APPLICATION (I.B.C)/5391(PB)2025	LIQUIDATOR OF PUNJ LLOYD LIMITED	Sec 60(5)	21-11-2025	no of objection 1.extra pdf remove submit final pdf 2.need every pages sign in pdf 3.compliand order missing in pdf	raghav.chadha
170				INTERLOCUTORY APPLICATION		Application under any other provisions-			
	19-11-2025	0710102092152025(No.of Docs 2)	0710102092152025/4	(I.B.C)/5247(PB)2025	DEEPAK MAINI	IBC	21-11-2025	1. kindly attach the compliance order	nibrutisamal
171	18-11-2025	0710102059932025(No.of Docs 1)	0710102059932025/4	INTERLOCUTORY APPLICATION (I.B.C)/3609(ND)2025	UCO BANK VS. RANJAN CHAKRABORTI RESOLUTION PROFESSIONAL MIS. ORTEL COMMUNICATIONS LIMITED & ORS.	Sec 60(5)	21-11-2025	no of objection 1.bookmarking mandatory 2.need every pages sign in pdf 3.compliance order missing in pdf	brijesh_tamber
172	18-11-2025	0710102041042022(No.of Docs 2)	0710102041042022/4	COMPANY PETITION (COMPANIES ACT)/87(ND)2022	PRAVESH AGGARWAL VS. ARSN AGRO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.proof of service in pdf	mg270288
173	18-11-2025	0710102065112025(No.of Docs 1)	0710102065112025/1	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/67(ND)2025	BOULDER ESTATES PRIVATE LIMITED	Sec. 230-232, Sec 234	21-11-2025	1.compliance order missing in pdf	sarkar1956

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	17-11-2025 0710102092112025(No.of Docs 1)	0710102092112025/1	ACT)/56(ND)2025	PVT. LTD.	NCLT	21-11-2025	1. bookmarking mandatory. 2. kindly attach the compliance order.	tanvirnayar
175	17-11-2020 0710102002112020(NO.01 B003 1)	071010200211202071	TRANSFER	ITE DESIGNS PRIVATE LIMITED	Sec	21-11-2020	1. DOOKINALKING MANUALOTY. 2. KINDIY ALIACH THE COMPHANCE OF UET.	tanvimaya
			PETITION(COMPANIES	VS. HARISH CHANDRA (INDIA)	433(e)/433(f)			
	17-11-2025 0710102098642022(No.of Docs 2)	0710102098642022/22	ACT)/57(PB)2022	LTD.	of CA 1956	21-11-2025	1. kindly attach the compliance order.	deepakkvijay
176							Training action the compliance order.	accpanition, and
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	06-06-2025 0710102048332025(No.of Docs 0)	0710102048332025/5	ANIES ACT)/53(ND)2025	PRIVATE LIMITED	Motion	21-11-2025	1. kindly attach the compliance order.	
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			APPLICATION	PRIVATE LIMITED VS. STATE			no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.vakalatanama	
	18-11-2025 0710102043952025(No.of Docs 2)	0710102043952025/5	(I.B.C)/2860(ND)2025	BANK OF INDIA	Sec 60(5)	21-11-2025	copy missing in pdf	18752014
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179	10-11-2023 07 10102073002023(NO.01 DOCS 2)	0710102073002023/1	COMPANY PETITION IB	STATE BANK OF INDIA VS.	IBC under	21-11-2023	no of objection 1.proof of service missing in put 2.compliance order missing in put	negiiiiiano4
175	19-11-2025 0710102038942025(No.of Docs 2)	0710102038942025/4	(IBC)/353(ND)2025	PASUPATI FABRICS LIMITED	Sec 7	21-11-2025	Bookmarking mandatory. 2. Kindly attach the compliance order.	Kush31318
180			1.00/1000(140/2020	ANIL JINDAL VS. UNION OF		21-11-2020	Soomanning manuacory. 2. Innery accounting compilative order.	
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181	,				Sec 252 (1) -			
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			APPEAL(COMPANIES	NEW DELHI VS. REGISTRAR OF	Government			
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182			INTERLOCUTORY					
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	19-11-2025 0710102029282024(No.of Docs 1)	0710102029282024/1	(I.B.C)/2586(ND)2024	BRIJ MOHAN SAHANI	Sec 60(5)	21-11-2025	tickets and 3 RS. court fee stick on blank space on vakalatanama	keshavkumarthakur913
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			COMPANY PETITION IB	GASES LIMITED VS. MR ANKUR				
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185	19-11-2025 0710102085852025(No.of Docs 2)	0710102085852025/2	(I.B.C)/4903(ND)2025	PROFESSIONAL	60(5)/Rule 11	21-11-2025	1. date missed on Affidavit in PDF.	Sachdevapk
105			COMPANY PETITION	SURINDER KUMAR SINGAL VS.	Sec.			
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190	19-11-2025 0710102076012024(No.of Docs 1)	0710102076012024/5	COMPANY PETITION IB	BANK OF BARODA VS. GAURAV AGGARWAL	Section 95(1)	24 44 2025	4 Irindly attack the countings and	S.K.SINGHI & CO
191	13-11-2025 07 10 10207 0012024(NO.01 DOCS 1)	07 10 10207 0012024/5	(IBC)/727(ND)2024 COMPANY PETITION IB		Section 95(1)	Z 1-17-2025	1. kindly attach the compliance order	J.N.JINUTII & CU
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192	2020 01 10 10201 0002024(110.01 0005 1)		COMPANY PETITION IB	BANK OF BARODA VS. SUNITA	20011011 30(1)	21-11-2020		
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197			271010001070007/01	COMPANY PETITION IB	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY	IBC under		no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in	L
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236			INTERLOCUTORY	FOURTH DIMENSION SOLUTION				
	16-11-2025 0710102040472022(No.of Docs 1)	0710102040472022/3	APPLICATION (I.B.C)/2907(ND)2022	LIMITED VS. MR. AMALENDU MUKHERJEE	Sec. 45 (1)	19-11-2025	1. Sign missed on every page 2. Kindly attach the compliance order. 3. Bookmarking and Index	adv.arjunmpadhiyar
237	10-11-2023 07 10 10 20 40 47 20 22 (NO. 01 BOCS 1)	07 10 10 20 40 47 20 22 73	INTERLOCUTORY	MORTEROLL	Jec. 43 (1)	13-11-2023	wantatory	auv.arjumnpaumyar
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238			COMPANY PETITION IB	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY	IBC under			
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239	,		()()	ALCHEMIST TOWNSHIP INDIA			Tanadamana in par	
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240			COMPANY PETITION IB	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER	IBC under			
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242	18-11-2025 0710102155222019(No.of Docs 1)	0710102155222019/27	(I.B.C)/609(ND)2019 INTERLOCUTORY	VSHARSHYLA SINGH	Sec 60(5)	18-11-2025	no of objection 1.bookmarking mandatory 2.court fee 3rs missing in pdf	advsamapikabiswal
272			APPLICATION	ANAMIKA KATARIA VS.				
	15-11-2025 0710102046372025(No.of Docs 5)	0710102046372025/9	(I.B.C)/2696(ND)2025	KAUTILYA FINANCE BV	Sec 60(5)	18-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign and true copy in pd	f KaranValecha
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245	18-07-2025 0710102063432025(No.of Docs 0)	0710102063432025/9	(I.B.C)/3739(ND)2025	HITESH GOEL	14, 17(1)	18-11-2025	copy page no 36 to 45 3. annexures page missed true copy	
245				CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND				
			COMPANY PETITION IB	TRENCHLESS TECHNOLOGY	IBC Under			
	12-11-2025 0710102069782025(No.of Docs 2)	0710102069782025/7	(IBC)/463(ND)2025	(INDIA) PRIVATE LIMITED	Sec 9	18-11-2025	1.extra pdf remove submit final pdf	Advocate Monica
246				UMESH CHAND GOYAL				
			INTERLOCUTORY	RESOLUTION PROFESSIONAL OF M/S VHV BEVERAGES PVT.				
			APPLICATION	LTD. VS. VISHNOO MITTAL AND				
	12-11-2025 0710102061102022(No.of Docs 1)	0710102061102022/5	(I.B.C)/3954(PB)2022	ORS.	Sec. 45 (1)	18-11-2025	1.incomplete file only proof of service in pdf	negimilan04
247			TRANSFER	JAIN IRRIGATION SYSTEMS	D 1:40(1) NO			
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248	17-11-2020 07 10 10 20 000 7 20 20 (NO.01 B000 2)	07 10 10 20 00 07 20 20 70		THE ENGINEE	Section	10-11-2020	1. Annuly attach the compilative order	Varonabanorjee
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250	15-11-2025 0710102080912025(No.of Docs 2)	0710102080912025/2	(I.B.C)/4653(ND)2025	RECONSTRUCTION LIMITED	Sec 60(5)	18-11-2025	1.complince order missing in pdf	henna15
250			INTERLOCUTORY	ACHLA AGARWAL VS. NAVNEET KUMAR GUPTA IRP OF ANSAL				
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251					Sec.			
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254				CONTRACT ADVERTISING (INDIA) PRIVATE LIMITED (THROUGH ITS AUTHORIZED				
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255			INTERLOCUTORY	SARVESH KASHYAP RESOLUTION PROFESSIONAL OF ANGLE INFRASTRUCTURE PRIVATE LIMITED VS. SHRI AMULYA KUMAR MISHRA DIRECTOR REG. OFFICE: ANGLE INFRASTRUCTURE PRIVATE				
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256	15-11-2025 0710102075262025(No.of Docs 1)	0710102075262025/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2025	SOUMITRO LAHIRI	Section 12(2)		no of objection 1.bookmarking mandatory 2.index missing in pdf 3.compliance order missing in pdf 4.vakalatnama copy missing in pdf	SKRADVOCATES
257		0710102031522025/1	INTERLOCUTORY APPLICATION	SAWALKA AUTOTECH PVT. LTD. VS. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR REALITY PVT. LTD.	, ,		no of objection 1.double pagination wrong in pdf 2.this pages is blank 150,166,168, 3.compliance order missing in pdf	abhi4064
258	12-11-2025 0/10102031522025(No.0f Docs 3)	0/10102031522025/1	(I.B.C)/1996(ND)2025 COMPANY PETITION	MR. SHISH PAL YADAV & ORS.	Section 60(5)	17-11-2025	3.compliance order missing in pdf	abni4064
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259	16-11-2025 0710200400492006(No.of Docs 3)	0710200400492006/19	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	17-11-2025	kindly attach the latest compliance order.	chitvan
260			INTERLOCATORY APPLICATION(COMPANI	SANJEEV DHINGRA VS. DHINGRA PROPERTIES PRIVATE				
261	12-11-2025 0710102013172024(No.of Docs 2)	0710102013172024/3	ES ACT)/68(ND)2024	LIMITED	Sec. 242(4)	17-11-2025	1.COMPLIANCE WITH THE ORDER DATED 28.10.2025	ashwarya.sinha1984
	13-11-2025 0710102085682025(No.of Docs 2)	0710102085682025/1	TRANSFER APPLICATION/54(PB)202 5	BUILDCONS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016	17-11-2025	Sign missed on every page of PDF. 2. Kindly attach the compliance order. 3. bookmarking and index mandatory.	Rudra1997
262	07-08-2024 0710102068862024(No.of Docs 0)	0710102068862024/11	COMPANY PETITION IB (IBC)/553(ND)2024	HIGHRISE SECURITIES AND TRADING PRIVATE LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	17-11-2025 ·	kindly attach the compliance order.	
263	07.00.0004.0740400000000004/11	074040000000000000	COMPANY PETITION IB		IBC under			
264	07-08-2024 0710102068892024(No.of Docs 0)	0710102068892024/9	(IBC)/551(ND)2024	PROMOTERS PRIVATE LIMITED	3ec /	17-11-2025	1. kindly attach the compliance order.	
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265	15-11-2025 0710102083942025(No.of Docs 2)	0710102083942025/1	APPLICATION	REPRESENTATIVE VS. MR NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL ALWAYSBLUE LABS PRIVATE	Sec 60(5)	17-11-2025	No of objection 1. Kindly attach compliance order 2. Copy of vakalatnama missed	astitwa_09
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266	12-11-2025 0710102011232025(No.of Docs 4)	0710102011232025/7	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	17-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign and true copy in pdf 3.volume 2 not clear in pdf 4.double pagination wrong in pdf	gaurav.hsethi@gmail.
267			INTERLOCUTORY	RAJESH KUMAR PATWARI (HUF)	Sections 60(5)/Regulati on 7,8, 8A, 9,			
	14-11-2025 0710102011472025(No.of Docs 1)	0710102011472025/5		VS. PRADEEP KUMAR KAUSHIK		17-11-2025	No of objection 1. Index and compliance order missed	SugandhaK9454

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269					Section			
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305	13-11-2025	0710102087972025(No.of Docs 2)	0710102087972025/9	INTERLOCUTORY APPLICATION (I.B.C)/5007(ND)2025	RAJESH THAKUR AND BHARTI THAKUR VS. SHRI SUNIL KUMAR RP	Sec 60(5)	13-11-2025 1.compliance order missing in pdf	rakesh@12
306				COMPANY	M/S AAR KAY INFRAMATRIX	Rule 11 of		
307	20-05-2024	0710102044002024(No.of Docs 0)	0710102044002024/1	ES ACT)/138(ND)2024	SINGAL	NCLT	No of objection 1. Order Dated 23.09.2025 missed in pdf as per mentioned in index 2. 13-11-2025 Bookmarking missed	
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308	10-11-2025	0710102021382025(No.of Docs 2)	0710102021382025/3	COMPANY PETITION IB (IBC)/188(ND)2025	SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	No of objection 1. Bookmarking missed 2. sign required on every page 3. Pagination and counsel details missed in index 4. Remove extra pdf 5. Pagination missed in pdf 6. Affidavit incomplete 7. Vakalatnama and POS missed in pdf 8. Kindly attach compliance order 9. Pdf 13-11-2025 incomplete as per mention in index	Lexalliance.mana
309	10-08-2022	0710102065252022(No.of Docs 0)	0710102065252022/11	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need all pages 13-11-2025 sign in pdf	
310	10-08-2022	0710102065252022(No.of Docs 0)	0710102065252022/11	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need all pages 13-11-2025 sign in pdf	
311	10-11-2025	0710102029222024(No.of Docs 2)	0710102029222024/6	COMPANY PETITION IB (IBC)/206(ND)2024	GROYYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED MANUFACTURE ET FABRIQUE DE MONTRES ET	IBC Under Sec 9	13-11-2025 No of objection 1. Counsel sign missed in index	amiteshgiroti0001
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313	10-08-2022	0710102065252022(No.of Docs 0)	0710102065252022/11	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need all pages 13-11-2025 sign in pdf	
314	10-11-2025	0710102069402025(No.of Docs 2)	0710102069402025/8	INTERLOCUTORY APPLICATION (I.B.C)/4164(ND)2025	EXPO INTERNATIONAL THROUGH ITS PROPRIETOR MAYANK AGARWAL & ANR. VSSCOPE DEALTRADE PRIVATE LIMITED & ORS.	Application under any other provisions- IBC,Sec 60(5)	13-11-2025 1.compliance order missing in pdf	chitranshu
315		0710102105212024(No.of Docs 1)	0710102105212024/8	INTERLOCUTORY APPLICATION (I.B.C)/6100(ND)2024	MR. SHIV KUMAR SHARMA THROUGH MR. SURENDER KUMAR KAUSHIK (SPECIAL POWER OF ATTORNEY HOLDER) VS. M/S. AAA INSOLVENCY PROFESSIONALS LLP THROUGH ITS AUTHORIZED SIGNATORY MR. ANKIT GOEL RESOLUTION PROFESSIONAL OF M/S. MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED		12-11-2025 No of objection 1. Index mandatory 2. Kindly attach compliance order	LEGAFIDE
316				COMPANY APPLICATION(COMPANI	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING	Rule 11 of		
317	07-11-2025	0710102083542025(No.of Docs 2)	0710102083542025/1	ES ACT)/219(ND)2025	COMPANY PRIVATE LIMITED	NCLT	12-11-2025 No of objection 1. ORDER DATED 03.11.2025 missed in pdf as per mentioned in index	angpartners
317	40 44 202	0740402042722024/N= = £ D===	0740402042702024/2	INTERLOCUTORY APPLICATION	KULDEEP SAINI VS. SARVESH	Sec 60(5),Section 19(2) /	43 44 2025	noophootion
318		0710102043722024(No.of Docs 2)	0710102043722024/3 0710102079582025/1	(I.B.C)/4600(ND)2024 COMPANY PETITION IB	PRUDENT ARC LIMITED VS. CREW B.O.S. PRODUCTS	Regulation 30 IBC under Sec 7	12-11-2025 1. bookmarking and index mandatory	nasebastian
319		0710102079582025(No.of Docs 2) 0710102120122019(No.of Docs 0)	0710102120122019/12	(IBC)/556(ND)2025 COMPANY PETITION (COMPANIES ACT)/132(ND)2019	LIMITED SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 7 Sec. 58(3),Sec. 241(1),Sec. 242(4)	12-11-2025 No of objection 1. Kindly attach compliance order No of objection 1. Bookmarking missed with pagination 2. Order Dated 23.09.2025 missed in 12-11-2025 pdf as per mentioned in index	asa@asalegal.in
320		0710102128732024(No.of Docs 0)	0710102120122019/12	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/ 4(ND)2025		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	12-11-2025 1. Pagination missed in index. 2. Kindly attach the compliance order	
321		0710102108732024(No.6f Docs 0)		COMPANY PETITION (COMPANIES	VARDHMAN AUTO RECYCLING	Sec 60-62 LLP Act 2008		advaidhi
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322			COMPANY PETITION IB	STATE BANK OF INDIA VS.	IBC under			
323	09-11-2025 0710102038942025(No.of Docs 1)	0710102038942025/3	(IBC)/353(ND)2025	PASUPATI FABRICS LIMITED	Sec 7	12-11-2025	1. One RS. court fee missed on Vakaltanama	Kush31318
323				CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA				
			COMPANY PETITION IB	DEVELOPMENT COMPANY	IBC under			
	09-11-2025 0710102051542025(No.of Docs 2)	0710102051542025/5	(IBC)/338(ND)2025	PRIVATE LIMITED	Sec 7	12-11-2025	1. kindly attach the compliance order. 2. Bookmarking and index mandatory	Abhyankar Panth
324					Sec.			
					241(1),Sec.			
			COMPANY PETITION	AMARJIT SINGH BAGGA VS.	242(4),Applica tion under			
			(COMPANIES	FASHIONAGE CORPORATION	any other		No of objection 1. Kindly attach compliance order 2. Copy of vakalatnama missed 3. Need	
	10-04-2023 0710102032442023(No.of Docs 0)	0710102032442023/25	ACT)/73(PB)2023	PRIVATE LIMITED	provisions	12-11-2025	translation Hindi to english page no 19	
325			INTERLOCUTORY	PHOENIX ARC PVT LTD VS. RAJ				
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326	10-11-2025 0710102070132025(NO.01 DOCS 1)	0710102070132025/3	(I.B.C)/3941(ND)2025	GUARANTOR)	Application	12-11-2025	No of objection 1. Bookmarking missed 2. True copy sign missed in annexure	mgoyal@svarniti.con
020					under any			
			INTERLOCUTORY	ERAAYA LIFESPACES LIMITED	other			
			APPLICATION	VS. CAPITAL TRADE LINKS	provisions-		No of objection 1. Sign missed page no 3 to 25 2. True copy sign missed in annexure 3. Kindly	
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327				RASHMI MINTRI RP OF SNG				
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329	10-03-2023 07 10 10230202323(NO.01 2003 0)	07 10 10 200 200 20 20 70 70	INTERLOCUTORY	INDIAT RIVATE EIIIITED	000 204	11-11-2020	10 of objection 1. Nemove extra par 2. Nimaly attach compliance order	
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330				RISHI GUPTA & ANR VS.				
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331			()				Timely action compilation order	
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			AMALGAMATION(COMP	SG PREFAB & ENGINEERING	(I) of section			
332	06-11-2025 0710102050182024(No.of Docs 1)	0710102050182024/2	ANIES ACT)/68(ND)2024	PRIVATE LIMITED	230	11-11-2025	No of objection 1. Kindly attach compliance order	CPINDIA
332	06-11-2025 0710102092572025(No.of Docs 1)	0710102092572025/1	COMPANY PETITION IB (IBC)/577(ND)2025	FLYPOST VS. ECOM EXPRESS LTD	IBC Under Sec 9	11-11-2025	No of objection 1. Kindly attach compliance order	sharmajahnvi
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334	05-11-2025 0710102087982025(No.of Docs 1)	0710102087982025/1	ANIES ACT)/81(ND)2025	INTEGRA ESSENTIA LIMITED	Motion	11-11-2025	No of objection 1. order dated 16.10.2025 missed in pdf as per mentioned in index	CPINDIA
334			COMPANY	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC	Sec.			
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335				RASHMI MINTRI RP OF SNG				
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336				RASHMI MINTRI RP OF SNG	-30 00(0)			
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337	05-11-2025 0710102102302023(No.of Docs 2)	07 10102102302023/4	(I.B.C)/6482(ND)2023	AUTHORITY RASHMI MINTRI RP OF SNG	Sec 60(5)	11-11-2025	no of objection 1.kindly file I.A	Pankaj_NCLT
301				TECHNO BUILD PRIVATE				
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220	05-11-2025 0710102102302023(No.of Docs 2)	0710102102302023/4	(I.B.C)/6482(ND)2023	AUTHORITY	Sec 60(5)	11-11-2025	no of objection 1.kindly file I.A	Pankaj_NCLT
338			COMPANY PETITION (COMPANIES	KAILASH BAJAJ VS. VARDHMAN	Sec. 241(1) Sec			
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339	2220072020(110.01 2000 2)		,	ARUN AGGARWAL VS. RADIANT			gg	
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340			INTERLOCUTORY	OUNIN KUMAR VIZ				
	08-11-2025 0710102045372025(No.of Docs 1)	0710102045372025/1	APPLICATION (I.B.C)/2623(ND)2025	SUNIL KUMAR VS. DEPUTY COMMISSIONER OF INCOME TAX	Sec 60(5)	11-11 2025	No of objection 1. Index mandatory 2. Kindly attach compliance order	gpgssharma
341	00-11-2029 07 10 102045372025(NO.01 DOCS 1)	01 10 102040372020/1	INTERLOCUTORY	SARVESH MAHAJAN VS. M/S.	Gec 60(5)	11-11-2025	190 of objection 1. Index manuatory 2. Kindly attach compliance order	gpyssiiaiilla
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343	00-11-2020	07 10 10 20 3 3 3 2 5 2 5 (NO. 01 DOCS 2)	0710102033332023/1	INTERLOCUTORY	LIMITED	OF NOE1, 2010	11-11-2023	Amony attach compliance order	Abilii up Dasgupta
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344	06-11-2025	0710102030242025(No.of Docs 2)	0710102030242025/6	(PLAN)/22(ND)2025	ARJUN PURI	Sec 30	11-11-2025	1.compliance order missing in pdf	kushalbansal
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345	27-08-2025	0710102075252025(No.of Docs 0)	0710102075252025/1	INTERLOCUTORY	VIPUL AUTO PRIVATE LIMITED	Sec 234	11-11-2025	No of objection 1. Kindly attach compliance order 2. Bookmarking missed	
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346	06-11-2025	0710102021602025(No.of Docs 2)	0710102021602025/3	(I.B.C)/1290(ND)2025 COMPANY PETITION	BANK LIMITED	Sec 60(5)	11-11-2025	in pdf	rj92
340				(COMPANIES	KAILASH BAJAJ VS. VARDHMAN	Sec. 241(1),Sec.		no of objection 1.bookarmign mandatory 2.extra pdf remove submit final pdf 3.compliance	
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347						Application under any			
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348	05-11-2023	0710102028872023(NO.01 DOCS 2)	07 10 10202007 2023/4	INTERLOCUTORY	OF INDIA LIMITED & ORS	IBC	10-11-2025	copy missing in pai	yasınajoros
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349	07-11-2025	0710102068352025(No.of Docs 6)	0710102068352025/6	(I.B.C)/3781(PB)2025	VS. STATE BANK OF INDIA	Section 60(5)	10-11-2025	No of objection 1. All documents file separately	AnannyaGhosh
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351	18 00 2025	5 0710102082512025(No.of Docs 0)	0710102082512025/2	INTERLOCUTORY APPLICATION (I.B.C)/4794(ND)2025	MONITORING COMMITTEE OF ATHENA DEMWE POWER LTD THROUGH ITS CHAIRMAN MR. UMESH GARG VS. SIKKIM POWER INVESTMENT CORPORATION LTD	Sec 60(5)	10 11 2025	1.compliance order missing in pdf	
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353	04-11-2025	0710102085062025(No.of Docs 1)	0710102085062025/1	(IBC)/545(ND)2025 INTERLOCUTORY	PRIVATE LIMITED	Sec 7	10-11-2025	1.bookmarking mandatory	advocatelalit51
				APPLICATION	ANJINI STEELS VS. AISHWARYA			No of objection 1. Order dated 30.10.2025 missed in pdf as per mentioned in index 2.	
354	07-11-2025	0710102055592025(No.of Docs 1)	0710102055592025/2	(I.B.C)/3183(ND)2025	MOHAN GAHRANA	NCLT, 2016	10-11-2025	Bookmarking missed	mhvlegal
-				INTERLOCUTORY	S M MILKOSE LIMITED VS.				
	05 44 0005	074040002F000004/N= =f D=== 0\	0740400005000004/5	APPLICATION	GREATER NOIDA INDUSTRIAL	C CO(E)	40 44 0005	no of objection 1.compliance order missing in pdf 2.need every pages sign and true copy in	Daniesi NOLT
355	05-11-2025	5 0710102035992024(No.of Docs 2)	0710102035992024/5	(I.B.C)/2257(ND)2024	DEVELOPMENT AUTHORITY	Sec 60(5) Application	10-11-2025	annexure 3.pagination missing in bookmarking in pdf	Pankaj_NCLT
				COMPANY PETITION	LOKESH KUMAR BANSAL VS.	under any			
	11-11-2025	0710120011572018(No.of Docs 3)	0710120011572018/8	(COMPANIES ACT)/363(ND)2018	ADHUNIK FOOD PRODUCTS PVT LTD	other provisions	09-11-2025	1. bookmarking mandatory.	CS Bharti Kashyap
356	11-11-2020		3. 10 1200 110/20 10/0	, , , , , , , , , , , , , , , ,		Application	00-11-2020	1. DOOKINGING HIGHWAID Y.	23 Brianti Nasinyap
				COMPANY PETITION	LOKESH KUMAR BANSAL VS.	under any			
	11-11-2025	0710120011572018(No.of Docs 3)	0710120011572018/8	(COMPANIES ACT)/363(ND)2018	ADHUNIK FOOD PRODUCTS PVT LTD	other provisions	09-11-2025	1. bookmarking mandatory.	CS Bharti Kashyap
357				, , ,		Application			,
				COMPANY PETITION (COMPANIES	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT	under any			
	11-11-2025	0710120011572018(No.of Docs 3)	0710120011572018/8	ACT)/363(ND)2018	LTD	provisions	09-11-2025	1. bookmarking mandatory.	CS Bharti Kashyap
358				COMPANY DETITION	LOVECH KIIMAR RANGAL VII	Application			
				COMPANY PETITION (COMPANIES	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT	under any other			
	11-11-2025	0710120011572018(No.of Docs 3)	0710120011572018/8	ACT)/363(ND)2018	LTD	provisions	09-11-2025	1. bookmarking mandatory.	CS Bharti Kashyap
359				INTERLOCUTORY APPLICATION	ARVIND VS. SHRI DEEPAK				
	04-11-2025	0710102071402025(No.of Docs 2)	0710102071402025/3	(I.B.C)/4092(ND)2025	KUMAR GOYAL	Sec 60(5)	07-11-2025	no. of objections 1. vaklatanama missed in PDF.	varshabanerjee
360				COMPANY PETITION	TABUM OFTUNE CONT.	Sec.			
	04-11-2025	0710102067292025(No.of Docs 1)	0710102067292025/2	(COMPANIES ACT)/126(ND)2025	TARUN SETH VS. SRISHTI TARWANI	241(1),Sec. 242(4)	07-11-2025	date missed on vakaltanama in PDF. 2. One Rs. Court fee missed on Vaklatanama in PDF.	advgeetahuja
361		·		COMPANY PETITION IB	BEACON TRUSTEESHIP LIMITED	, ,			
362	04-11-2025	0710102046942025(No.of Docs 1)	0710102046942025/3	(IBC)/319(ND)2025	VS. ANIL BHALLA	Section 95(1)	07-11-2025	1. notary and date missed on Affidavit in PDF	vishalganda
302				COMPANY PETITION IB	AASHI ENGINEERING TECH VS. GARDENIA AIMS DEVELOPERS	IBC Under		no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.vakalatnama	
	05-11-2025	0710102008492025(No.of Docs 2)	0710102008492025/4	(IBC)/231(ND)2025	PRIVATE LIMITED	Sec 9	07-11-2025	copy missing in reply	LotusLLP_277

363			COMPANY PETITION (COMPANIES	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS	Sec. 242(4),Sec.		bookmarking mandatory. 2. as per mention in index Compliance order dated 16.10.2025 is	
64	04-11-2025 0710102023762020(No.of Docs 2)	0710102023762020/53	ACT)/52(PB)2020	PRIVATE LIMITED M/S IHDP HOME INTERIORS EXPORTS DARKS DVT. LTD. VC.	241(1)	07-11-2025	missed in PDF.	himanshu satija
	07-07-2024 0710102057762024(No.of Docs 0)	0710102057762024/1	INTERLOCUTORY APPLICATION (I.B.C)/4119(ND)2024	EXPORTS PARKS PVT. LTD. VS. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	07-11-2025	1.compliance order missing in pdf	
65	07-07-2024 07 10 102007 702024(140.01 200.0 0)	0710102037702024/1	INTERLOCUTORY APPLICATION	AMBA GRAINS PRIVATE LIMITED	, ,	07-11-2023	1.compilance order missing in pui	
366	04-08-2025 0710102068352025(No.of Docs 0)	0710102068352025/5	(I.B.C)/3781(PB)2025 INTERLOCUTORY	VS. STATE BANK OF INDIA	Section 60(5)	07-11-2025	1. kindly attach the compliance order.	
	13-08-2025 0710102071402025(No.of Docs 0)	0710102071402025/2	APPLICATION (I.B.C)/4092(ND)2025	ARVIND VS. SHRI DEEPAK KUMAR GOYAL	Sec 60(5)	07-11-2025	1. vakalatanama missed in PDF.	
67	0.4.44.0005.07444000050005(4)		COMPANY PETITION IB	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND	IBC under	07.44.0005	1. Counsel Sign missed on Master Index and Index. 2. Counsel sign missed on Index in Volume	
868	04-11-2025 0710102035622025(No.of Docs 3)	0710102035622025/7	(IBC)/261(ND)2025 INTERLOCUTORY APPLICATION	STEEL PRIVATE LIMITED STATE TAX OFFICER (2) UNIT-39 VS. MR. ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYD	Sec 7	07-11-2025	2 3. True Copy sign missed on Annexures 4.kindly attach the compliance order	admin@chandhiok.com
69	13-03-2024 0710102022512024(No.of Docs 0)	0710102022512024/2	(I.B.C)/1526(PB)2024	LTD SREI EQUIPMENT FINANCE	Sec 60(5)	07-11-2025	No of objection 1. Kindly attach compliance order	
			COMPANY PETITION IB	LIMITED VS. PRATYUSH INFRASTRUCTURE PRIVATE	IBC under			
370	07-11-2025 0710102091182022(No.of Docs 1)	0710102091182022/8	(IBC)/800(PB)2022 INTERLOCUTORY	LIMITED C P ARORA ENGINEERS	Sec 7	07-11-2025	No of objection 1. Kindly attach compliance order	prashantkatara
	16-10-2025 0710102081332025(No.of Docs 5)	0710102081332025/2	APPLICATION (I.B.C)/4602(ND)2025	CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
371			INTERLOCUTORY APPLICATION	C P ARORA ENGINEERS CONTRACTORS PRIVATE				
372	16-10-2025 0710102081332025(No.of Docs 5)	0710102081332025/2	(I.B.C)/4602(ND)2025 INTERLOCUTORY	LIMITED VS. BANK OF INDIA C P ARORA ENGINEERS	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
	16-10-2025 0710102081332025(No.of Docs 5)	0710102081332025/2	APPLICATION (I.B.C)/4602(ND)2025	CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
373			INTERLOCUTORY APPLICATION	C P ARORA ENGINEERS CONTRACTORS PRIVATE				
374	16-10-2025 0710102081332025(No.of Docs 5)	0710102081332025/2	(I.B.C)/4602(ND)2025 INTERLOCUTORY	LIMITED VS. BANK OF INDIA C P ARORA ENGINEERS	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
	16-10-2025 0710102081332025(No.of Docs 5)	0710102081332025/2	APPLICATION (I.B.C)/4602(ND)2025	CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
375			INTERLOCUTORY APPLICATION	C P ARORA ENGINEERS CONTRACTORS PRIVATE				
376	16-10-2025 0710102081332025(No.of Docs 5)	0710102081332025/2	(I.B.C)/4602(ND)2025 INTERLOCUTORY	C P ARORA ENGINEERS	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
	16-10-2025 0710102081332025(No.of Docs 5)	0710102081332025/2	APPLICATION (I.B.C)/4602(ND)2025	CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
377			INTERLOCUTORY APPLICATION	MONITORING COMMITTEE OF ATHENA DEMWE POWER LTD THROUGH ITS CHAIRMAN MR. UMESH GARG VS. SIKKIM POWER INVESTMENT				
378	18-09-2025 0710102082512025(No.of Docs 0)	0710102082512025/1	(I.B.C)/4794(ND)2025 COMPANY	CORPORATION LTD APPU GHAR HOLDINGS PRIVATE	Sec 60(5)	06-11-2025	1. bookmarking mandatory 2. kindly attach the compliance order.	
	06-11-2025 0710102028352025(No.of Docs 1)	0710102028352025/5	APPEAL(COMPANIES ACT)/81(ND)2025	LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	06-11-2025	1.bookmarking mandatory 2.pagination missing in pdf	csindia1992
379			COMPANY PETITION IB	VOYAGER TRADING PARTNERS LLC VS. UCRK AGROS PRIVATE			 bookmarking mandatory. 2. Pagination missed on Index 3. sign missed on every page of reply 4. Notary and sign missed on Affidavit 5. Three Rs. Court Fee and Twenty Five Rs. Welfare 	
380	03-11-2025 0710102067152025(No.of Docs 2)	0710102067152025/2	(IBC)/521(ND)2025	LIMITED	Sec 9	06-11-2025	Tickets missed on Vakaltanama in PDF. 6. incomplete file	advsatyamdwivedi
	13-11-2025 0710102073762024(No.of Docs 4)	0710102073762024/14	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-11-2025	Copy of Vakaltanama missed in PDF. 2. kindly upload all documents in one PDF in proper index	guptas23
381	42 44 2025 0740402072752024/No of Doco A)	0740402072762024/44	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS	Sec. 230-232 - Second Motion	06 44 2025	Copy of Vakaltanama missed in PDF. 2. kindly upload all documents in one PDF in proper	aunto 22
382	13-11-2025 0710102073762024(No.of Docs 4)	0710102073762024/14	INTERLOCUTORY APPLICATION	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET	MOUIOII	06-11-2025		guptas23
383	08-11-2025 0710102080912025(No.of Docs 3)	0710102080912025/1	(I.B.C)/4653(ND)2025	RECONSTRUCTION LIMITED	Sec 60(5)	06-11-2025	 kindly attach the compliance order as per mention in index order dated 23.09.2025 is missed in PDF. 2. Remove Extra PDF on Online portal. 3. True copy sign missed on Annexures 	rajat.bhardwaj
	13-11-2025 0710102073762024(No.of Docs 4)	0710102073762024/14	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-11-2025	Copy of Vakaltanama missed in PDF. 2. kindly upload all documents in one PDF in proper index	guptas23
384	, , , , , , , , , , , , , , , , , , , ,		INTERLOCATORY	SURBHI BHARADWAJ VS. HILTON ENGINEERS PRIVATE				
	03-11-2025 0710102079772025(No.of Docs 2)	0710102079772025/1	ES ACT)/323(ND)2025	LIMITED	Sec. 242(4)	06-11-2025	1. kindly attach the compliance order.	samakshgoyal

385									
				COMPANY PETITION IB	BEACON TRUSTEESHIP LIMITED VS. JATASYA PROMOTERS	IBC under			
	03-11-2025	0710102061432025(No.of Docs 2)	0710102061432025/5	(IBC)/371(ND)2025	PRIVATE LIMITED	Sec 7	06-11-2025	1. kindly attach the compliance order.	HKLO
386						Section			
				INTERLOCUTORY		25(2)(j), 43,45,47,50,60			
				APPLICATION	JAGDISH KUMAR PARULKAR VS				
	05-11-2025	0710102073252025(No.of Docs 1)	0710102073252025/10	(I.B.C)/4211(ND)2025	SANDEEP KUMAR	ion 35A	06-11-2025	1. kindly attach the compliance order.	D12902014
387				INITEDI COLITORY	M/O NOIDA MEDIOADE OENTDE				
				INTERLOCUTORY APPLICATION	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET			kindly attach the compliance order as per mention in index order dated 23.09.2025 is missed	
	08-11-2025	0710102080912025(No.of Docs 3)	0710102080912025/1	(I.B.C)/4653(ND)2025	RECONSTRUCTION LIMITED	Sec 60(5)	06-11-2025	in PDF. 2. Remove Extra PDF on Online portal. 3. True copy sign missed on Annexures	rajat.bhardwaj
388				COMPANY PETITION	M P BAKSHI SURVEYORS	Sub-Section			
	17-03-2021	0710102021752021(No.of Docs 0)	0710102021752021/4	(COMPANIES ACT)/71(ND)2021	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	(1) 0f Section 66.	06-11-2025	1. kindly attach the compliance order.	
389		, , , , , , , , , , , , , , , , , , , ,						· · · · · · · · · · · · · · · · · · ·	
				INTERLOCUTORY	M/S. NOIDA MEDICARE CENTRE				
	08-11-2025	0710102080912025(No.of Docs 3)	0710102080912025/1	APPLICATION (I.B.C)/4653(ND)2025	LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	06-11-2025	 kindly attach the compliance order as per mention in index order dated 23.09.2025 is missed in PDF. 2. Remove Extra PDF on Online portal. 3. True copy sign missed on Annexures 	rajat.bhardwaj
390	00 11 2020	<u> </u>	0110102000120201	(2.0) 1000(112)2020		Sec.	00 11 2020	The second of th	rajacionai arraj
						241(1),Sec.			
				COMPANY PETITION (COMPANIES	DEEPAK KUMAR VS. REDEFINE	242(4),Sec. 244(1),Sec.			
	04-11-2025	0710102049672024(No.of Docs 1)	0710102049672024/1	ACT)/149(ND)2024	EXPRESS PRIVATE LIMITED	245	06-11-2025	1.compliance order missing in pdf	psplegal
391									
				INTERLOCUTORY APPLICATION	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET			A Mark the state of the same Property and the state of th	
	08-11-2025	0710102080912025(No.of Docs 3)	0710102080912025/1	(I.B.C)/4653(ND)2025	RECONSTRUCTION LIMITED	Sec 60(5)	06-11-2025	 kindly attach the compliance order as per mention in index order dated 23.09.2025 is missed in PDF. 2. Remove Extra PDF on Online portal. 3. True copy sign missed on Annexures 	rajat.bhardwaj
392									
				CP(AA) MERGER AND AMALGAMATION(COMP	GENTLEMAN PRODUCTS	Sec. 230-232 - Second			
	13-11-2025	0710102073762024(No.of Docs 4)	0710102073762024/14	ANIES ACT)/71(ND)2024	PRIVATE LIMITED	Motion	06-11-2025	Copy of Vakaltanama missed in PDF. 2. kindly upload all documents in one PDF in proper index	guptas23
393				COMPANY PETITION	P. P. JEWELLERS PRIVATE	Sec.		1. bookmarking and index mandatory 2. Three Rs. Court Fee and Twenty Five Rs. Welfare	
	03-11-2025	0710102023762020(No.of Docs 1)	0710102023762020/52	(COMPANIES ACT)/52(PB)2020	LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	242(4),Sec. 241(1)	06-11-2025	Tickets missed on Vakaltanama in PDF. 3. date missed on Vaklatanama in PDF. 4. kindly attach the compliance order.	himanshu satija
394	03-11-2023	07 10 1020237 02020(NO.01 BOCS 1)	07 10 10 20 20 7 0 20 20 7 0 2	INTERLOCUTORY	C P ARORA ENGINEERS	241(1)	00-11-2025	the compliance order.	mmansnu sauja
				APPLICATION	CONTRACTORS PRIVATE				
395	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	(I.B.C)/4602(ND)2025	LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
395				INTERLOCUTORY APPLICATION	C P ARORA ENGINEERS CONTRACTORS PRIVATE				
	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	(I.B.C)/4602(ND)2025	LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
396				INTERLOCUTORY	C P ARORA ENGINEERS				
	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	APPLICATION (I.B.C)/4602(ND)2025	CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
397				INTERLOCUTORY	C P ARORA ENGINEERS				
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398	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	(I.B.C)/4602(ND)2025 INTERLOCUTORY	LIMITED VS. BANK OF INDIA C P ARORA ENGINEERS	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
				APPLICATION	CONTRACTORS PRIVATE				
399	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	(I.B.C)/4602(ND)2025	LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
399				INTERLOCUTORY APPLICATION	C P ARORA ENGINEERS CONTRACTORS PRIVATE				
	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	(I.B.C)/4602(ND)2025	LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
400				INTERLOCUTORY	C P ARORA ENGINEERS				
	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	APPLICATION (I.B.C)/4602(ND)2025	CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
401		.,		INTERLOCUTORY	C P ARORA ENGINEERS				
	16 10 2025	0740402004222025/No of Doc- 5\	0710102081332025/2	APPLICATION	CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60/E)	06 44 2025	A Mal Androvad on an Proceeded	SDPSPartners
402	10-10-2025	0710102081332025(No.of Docs 5)	01 10 10200 1332023/2	(I.B.C)/4602(ND)2025 INTERLOCUTORY	C P ARORA ENGINEERS	Section 60(5)	00-11-2025	1. Vol 4 missed on online portal	ODFOF ALLIEUS
				APPLICATION	CONTRACTORS PRIVATE				
403	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	(I.B.C)/4602(ND)2025	LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
403					CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL				
				COMPANY PETITION IB	GUARANTOR OF HIM STEEL				
404	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	(IBC)/73(ND)2025	PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
404					CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL				
				COMPANY PETITION IB	GUARANTOR OF HIM STEEL				
405	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	(IBC)/73(ND)2025	PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
405					CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL				
				COMPANY PETITION IB	GUARANTOR OF HIM STEEL				
400	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	(IBC)/73(ND)2025	PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
406					CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL				
				COMPANY PETITION IB	GUARANTOR OF HIM STEEL				
	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	(IBC)/73(ND)2025	PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala

407					Application			
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			INTERLOCUTORY APPLICATION	MS. POOJA BAHRY VSRAJIV	other provisions-		1. kindly attach the master index in PDF. 2. Kindly file merge all volume in PDF or according to	ie
	03-11-2025 0710102042102024(No.of Docs 1)	0710102042102024/11	(I.B.C)/2862(ND)2024	KUMAR JAIN & ORS.	IBC	04-11-2025	volumes separate index PDF 3. True Copy sign missed on annexures 4. Kindly attach the compliance order. 5. incomplete bookmarking in all volumes	Jmrk205
108					Application		· · · · · · · · · · · · · · · · · · ·	
			INTERLOCUTORY	ANURAG RAJPAL VS. THE	under any			
			APPLICATION	AMERICAN SWAN LIFESTYLE	other provisions-			
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109					Application			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	under any other			
			APPLICATION	PERSONAL GUARANTOR TO HIM				
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
410					Application under any			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	other			
			APPLICATION	PERSONAL GUARANTOR TO HIM				
411	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
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412	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC Application	U4-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
					under any			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	other			
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	APPLICATION (I.B.C)/3118(ND)2025	PERSONAL GUARANTOR TO HIN STEEL PVT. LTD.	I provisions-	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
413	00-10-2023 07 10 102033302023(140.01 D003 2)	071010203330202371	(I.B.O)/3110(I4D)2023	STEELT VI. EID.	Application	04-11-2025	1. Three 15 Court ree missed on Vakananama in FDF.	kavisiiaggai wala
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			INTERLOCUTORY APPLICATION	AKHIL AHUJA VS. ARVIN RAJA	other			
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	PERSONAL GUARANTOR TO HIN STEEL PVT. LTD.	I provisions-	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
414	00 10 2020 01 10 1020002020(110:00: 2000 2)	0.1010200002020.1	(0.122.7.1.2.2.	Application	0	Through the state of the state	navionagga ivala
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			INTERLOCUTORY APPLICATION	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIN	other			
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
415	·				Application			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	under any			
			APPLICATION	PERSONAL GUARANTOR TO HIM	other provisions-			
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
416					Application			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	under any other			
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	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
417					Application under any			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	other			
			APPLICATION	PERSONAL GUARANTOR TO HIM				
418	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC Application	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
710					Application under any			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	other			
	06-10-2025 0710102053982025(No.of Docs 2)	07404020520254	APPLICATION	PERSONAL GUARANTOR TO HIM	I provisions-	04 44 2025	4. Three we count for microst on Vokaltanama in 200	kavichaggervale
419	00-10-2020 07 10 102003982020(NO.01 DOCS 2)	01 10 102030302023/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	Application	U4-11-2U25	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
					under any			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	other			
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	APPLICATION (I.B.C)/3118(ND)2025	PERSONAL GUARANTOR TO HIN STEEL PVT. LTD.	IBC	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
420					Application	J. 11-2020		
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			INTERLOCUTORY APPLICATION	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIN	other provisions-			
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
421			, , , , , , , , , , , , , , , , , , , ,		Application		11 W11	
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			INTERLOCUTORY APPLICATION	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIN	other			
	06-10-2025 0710102053982025(No.of Docs 2)	0740402052092025/4	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala

422					Application			
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			INTERLOCUTORY APPLICATION	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIN	other provisions-			
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
423	,		, , , , , , , , , , , , , , , , , , , ,		Application			
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	06 40 2025 0740402052092025(No. of Dogs 2)	0740402052092025/4	APPLICATION	PERSONAL GUARANTOR TO HIN	I provisions- IBC	04 44 2025	A Three control of the second of Vehicles on the DDF	kaviahaggamuala
424	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.		04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
727					Application under any			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	other			
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	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
425					Application			
			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	under any other			
			APPLICATION	PERSONAL GUARANTOR TO HIM				
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
426	,		, , , ,		Application			
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			INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	other			
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	APPLICATION (I.B.C)/3118(ND)2025	PERSONAL GUARANTOR TO HIN STEEL PVT. LTD.	I provisions- IBC	04-44 2025	4. Three we count for microad on Valcationema in DDF	kavishaggarwala
427	00-10-2020 07 10 102003302020[NO.01 DOCS 2]	07 10 102000002020/1	(1.D.C)/3110(ND)2023	OILELFVI. LID.		U4-11-2U25	1. Three rs court fee missed on Vakaltanama in PDF.	navioliayyal Wala
721					Application under any			
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	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
428					Application			
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429			()()		Application	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		3
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430	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
430					Application under any			
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			APPLICATION	PERSONAL GUARANTOR TO HIM				
	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
431					Application			
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433	06-10-2025 0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD. BEACON TRUSTEESHIP LIMITED	IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
433			COMPANY PETITION IB	VS. BYTES FINSEC PRIVATE	IBC under			
	03-11-2025 0710102040002025(No.of Docs 2)	0710102040002025/2	(IBC)/396(ND)2025	LIMITED	Sec 7	04-11-2025	SIgn missed on every page of reply 2. three rs. court fee missed on vakalatanama kindly paste the court fee on the blank space	HG0616
434			, , , , , , , , , , , , , , , , , , , ,				• • • • • • • • • • • • • • • • • • • •	
				CANARA BANK VS. MEENA				
			COMPANY PETITION IB	RAJA PERSONAL GUARANTOR				
405	28-10-2025 0710102053242024(No.of Docs 2)	0710102053242024/2	(IBC)/68(ND)2025	TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
435				CANADA DANK VO MEENA				
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	28-10-2025 0710102053242024(No.of Docs 2)	0710102053242024/2	(IBC)/68(ND)2025	TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
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40=	28-10-2025 0710102053242024(No.of Docs 2)	0710102053242024/2	(IBC)/68(ND)2025	TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
437				CANADA DANK VO MEENA				
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439					CANARA BANK VS. MEENA				
				COMPANY PETITION IB	RAJA PERSONAL GUARANTOR				
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440									
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	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	(IBC)/68(ND)2025	TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
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442	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	(IBC)/68(ND)2025	TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
442					CANARA BANK VS. MEENA				
				COMPANY PETITION IB	RAJA PERSONAL GUARANTOR				
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443				COMPANY PETITION	NARENDER PAL SINGH	Sec.			
	01-11-2025	0710102078982024(No.of Docs 3)	0710102078982024/3	(COMPANIES ACT)/172(ND)2024	SAWHNEY VS. DARSHAN SINGH SAHNI	241(1),Sec. 242(4)	04-11-2025	bookmarking and index mandatory. 2. Vakaltanama missed in this PDF. 3. True copy sign missed on Annexures	Adityamadaan
444	01-11-2020	0110102010002024(110:01 2000 0)	071010201000202-470	COMPANY PETITION	NARENDER PAL SINGH	Sec.	04-11-2020	IIII3364 OII AIII6A4163	Autyumuuum
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445				COMPANY PETITION	NARENDER PAL SINGH	Sec.			
	01-11-2025	0710102078982024(No.of Docs 3)	0710102078982024/3	(COMPANIES ACT)/172(ND)2024	SAWHNEY VS. DARSHAN SINGH SAHNI	241(1),Sec. 242(4)	04-11-2025	bookmarking and index mandatory. 2. Vakaltanama missed in this PDF. 3. True copy sign missed on Annexures	Adityamadaan
446	01-11-2025	07 10 10207 6962024(NO.01 DOCS 3)	0710102078982024/3	COMPANY PETITION	NARENDER PAL SINGH	Sec.	04-11-2023	missed on Amexures	Auityaiiiauaaii
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447					CANARA BANK VS. SHANTI				
				COMPANY PETITION IB	SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL				
	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	(IBC)/73(ND)2025	PVT. LTD.	Section 95(1)	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
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449	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	(IBC)/73(ND)2025	PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
443					CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL				
				COMPANY PETITION IB	GUARANTOR OF HIM STEEL				
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450					CANARA BANK VS. SHANTI				
				COMPANY PETITION IB	SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL				
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451				(CANARA BANK VS. SHANTI				g
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452	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	(IBC)/73(ND)2025	PVT. LTD.	Section 95(1)	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
402						Application under any			
				INTERLOCUTORY	ANURAG RAJPAL VS. THE	other			
				APPLICATION	AMERICAN SWAN LIFESTYLE	provisions-			
450	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	(I.B.C)/4097(ND)2021	CO. PVT. LTD.	IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
453						Application under any			
				INTERLOCUTORY	ANURAG RAJPAL VS. THE	other			
				APPLICATION	AMERICAN SWAN LIFESTYLE	provisions-			
	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	(I.B.C)/4097(ND)2021	CO. PVT. LTD.	IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
454						Application			
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455						Application			
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456		,				Application			
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	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	APPLICATION (I.B.C)/3118(ND)2025	PERSONAL GUARANTOR TO HIN STEEL PVT. LTD.	I provisions- IBC	04-11-2025	Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
457	30-13-2020		J. 10102000002020/1		J	Application	U11-2020	1. THESE IS COURT IN HINSSELL OIL VARAILAHAINA III PUF.	rioiluggui Wala
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458						Application		
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				INTERLOCUTORY APPLICATION	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE	other		
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460						Application		
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461		·				Application		
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				INTERLOCUTORY	ANURAG RAJPAL VS. THE	other		
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462	11-11-2023	07 10 1020 4030 202 1(140:01 DOCS 2)	07 10102040302021/4	COMPANY PETITION IB	YES BANK LIMITED VS. BRINDA	IDO	04-11-2023 I.ALE DOCUMENT SEPARATELT	рэдоуапр
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463		, - ,		INTERLOCUTORY		, ,		
				APPLICATION	OM DRISHIAN INTERNATIONAL			
464	01-11-2025	0710102068272025(No.of Docs 2)	0710102068272025/3	(I.B.C)/3962(ND)2025	LIMITED VS. INDUSIND BANK	Sec 60(5)	03-11-2025 1. bookmarking mandatory. 2. vakalatanama missed in PDF.	sumant
464				COMPANY PETITION	MS. PUNITA KHATTER VS. MS.	Sec 272 of the		
				(COMPANIES	EXPLORERS TRAVELS & TOURS		1. as per mention in index compliance order dated 08.07.2025 is missed in PDF, kindly attach	
	01-11-2025	0710204000182016(No.of Docs 1)	0710204000182016/31	ACT)/3(ND)2016	PVT. PVT. LTD. & ORS.	Act , 2013	1. as per mention in index compliance order dated 08.07.2025 is missed in PDF, kindly attach 03-11-2025 the order 2. bookmarking mandatory	tuhin
465				INTERLOCUTORY	M/S SARVOTTAM EDTECH			
				APPLICATION	PRIVATE LIMITED VS. RAJIV		··	
466	01-11-2025	0710102090912025(No.of Docs 2)	0710102090912025/1	(I.B.C)/5073(ND)2025	BAJAJ	Sec 60(5)	03-11-2025 No of objection 1. Kindly attach compliance order 2. Bookmarking missed	Pooja@1495
400	01-11-2025	0710102407312018(No.of Docs 1)	0710102407312018/24	COMPANY PETITION IB (IBC)/737(PB)2018	TWENTY FIRST CENTURY WIRE RODS LIMITED	IBC under Sec 7	03-11-2025 1. one Rs. court fee missed on vakalatnama	9060033026
467	01-11-2020	07 10 102 40 70 120 10(110.01 2000 1)	0.10102401012010/24	INTERLOCUTORY	NODO EIMITED	000 /	1. One KS. Courtiee missed on Vakaladilana	000000020
				APPLICATION	OM DRISHIAN INTERNATIONAL			
	01-11-2025	0710102068272025(No.of Docs 2)	0710102068272025/4	(I.B.C)/3962(ND)2025	LIMITED VS. INDUSIND BANK	Sec 60(5)	03-11-2025 1. vakalatnama missed in PDF.	sumant
468					ALCHEMIST ASSET			
					RECONSTRUCTION CO. PRIVATE			
				COMPANY PETITION IB	LIMITED VS NIIL INFRASTRUCTURE PRIVATE	IBC under		
	29-10-2025	0710100409592017(No.of Docs 2)	0710100409592017/44	(IBC)/560(PB)2017	LIMITED	Sec 7	03-11-2025 1. index and bookmarking mandatory. 2. kindly attach the compliance order.	r.k.srivastava
469					ALCHEMIST ASSET			
					RECONSTRUCTION CO. PRIVATE			
				COMPANY DETITION ID	LIMITED VS NIIL	IDO . I		
	29-10-2025	0710100409592017(No.of Docs 2)	0710100409592017/44	COMPANY PETITION IB (IBC)/560(PB)2017	INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	03-11-2025 1. index and bookmarking mandatory. 2. kindly attach the compliance order.	r.k.srivastava
470	20-10-2020	07 10 100 400 00 20 17 (No. 01 20 00 2)	0110100403032011744	(IBO)/OOO(I B)ZOT/	ALCHEMIST ASSET	000 /	1. Index and booking mandatory. 2. kindly attach the compilation order.	I.K.SIIVUStuvu
					RECONSTRUCTION CO. PRIVATE			
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				COMPANY PETITION IB	INFRASTRUCTURE PRIVATE	IBC under	··	
471	29-10-2025	0710100409592017(No.of Docs 2)	0/10100409592017/44	(IBC)/560(PB)2017	LIMITED	Sec 7	03-11-2025 1. index and bookmarking mandatory. 2. kindly attach the compliance order.	r.k.srivastava
7/1					ALCHEMIST ASSET RECONSTRUCTION CO. PRIVATE			
					LIMITED VS NIIL			
				COMPANY PETITION IB	INFRASTRUCTURE PRIVATE	IBC under		
	29-10-2025	0710100409592017(No.of Docs 2)	0710100409592017/44	(IBC)/560(PB)2017	LIMITED	Sec 7	03-11-2025 1. index and bookmarking mandatory. 2. kindly attach the compliance order.	r.k.srivastava
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as	
					CREATIVE CAPITAL SERVICES		the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri	
					LIMITED		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
					Vs.	<u> </u>		
					ALKA GOYAL (AKSHAJ HI-TECH			
4	10.15.555	0740400040070005: -	71010001007007		INFRASTRUCTURE PRIVATE			
472	16-10-2025	0710102019972023/3	710102019972023		LIMITED)	Section 95(1)	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the	
							ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as	
					PROLIFIC DIGIGRAPHICS		the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-	
					PRIVATE LIMITED	ļ	nclt@nclt.gov.	
					Vs.	ļ		
470	20.40.2025	0740402046702025/5	710102046792025		THE DECISTRAD OF COMPANY	Con 250 (2)		
	29-10-2025 NT KUMAR	0710102046792025/5	110102046192025	1	THE REGISTRAR OF COMPANY	3ec ∠5∠ (3)		l
	REGISTRA							

DEPUTY REGISTRAR PRASHANT KUMAR ROOM NO 103

VICTOR VISHAL

PREPARED BY

ASSISTANT REGISTRAR
VICTOR VISHAL
ROOM NO 103